



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

H-63715/सा-7/O.A.No-539/19/21

Date 22-07-2021

Ref. No.

To,

The Registrar General,
Principal Bench,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.

Sub.: Regarding submission of Response in pursuance of the order of Hon'ble NGT passed in IA No. 376/2020 in OA No. 539/2019, In Re: Adil Ansari versus Dhampur Sugar Mills Ltd. & Ors.

Sir,

In compliance of the direction given in the order dated 09.11.2020 passed by the Hon'ble National Green Tribunal in IA No. 376/2020 in OA No. 539/2019, In Re: Adil Ansari versus Dhampur Sugar Mills Ltd. & Ors., the Response of IA No. 376/2020 is submitted herewith.

Therefore, the Response of IA No. 376/2020 in OA No. 539/2019 is hereby attached with the request to put up before Hon'ble National Green Tribunal for kind perusal.

Encl: As above

Yours Sincerely,


22.7.21

(N. K. Chauhan)
Chief Environment Officer
Circle-7

OA 539/2019

With

I.A. 376 of 2020

Adil Ansari

Vs.

Dhampur Sugar Mills Ltd & Ors

Order Dated 09-11-2020

Uttar Pradesh Pollution Control Board, Lucknow

9/11/20
22.7.21
(N. K. Chaudhary)
CEO

CGP
ME

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Response in I.A. 376 of 2020 in OA 539/2019 Adil Ansari vs. Dhampur Sugar Mills Ltd & Ors. Order Dated 09-11-2020.

Hon'ble NGT in OA no. 539/2019 vide order dated 09-11-2020 passed following directions-

"13. Accordingly, we direct the State PCB to take further appropriate action by way of prohibiting any activity in violation of law, initiating prosecution and recovering compensation as per applicable norms, following due process of law. The State PCB may also respond to the IA filed by the applicant with particulars in the table annexed to the application, reproduced above and file an action taken report before the next date by e mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The CPCB and State PCB may undertake necessary inspection for the purpose."

In compliance of above directions passed by Hon'ble NGT CPCB and UPPCB conducted joint inspections of the units of Dhampur Group. The date of inspection of Dhampur units is tabulated as below:-

S.No.	Name of Unit	Date of Joint Inspection
1.	M/s Dhampur Sugar Mills Ltd. (Sugar Unit), Asmoli, Sambhal, UP	13.01.2021
2.	M/s Dhampur Sugar Mills Ltd. (Sugar Unit), Meerganj, Bareilly, UP	14.01.2021
3.	M/s Dhampur Sugar Mills Ltd (Distillery Unit), Dhampur Bijnor, UP	02-02-2021
4.	M/s Dhampur Sugar Mills Ltd (Sugar Unit), Dhampur, Bijnor, UP	03-02-2021

Action taken by UPPCB based on observations and recommendations made by Joint Team is as below:-

M/s Dhampur Sugar Mills Ltd (Sugar Unit), Dhampur, Bijnor	
Date of Inspection	02-02-2021 and 03-02-2021.
Major Observations	<ol style="list-style-type: none"> 1. The analysis result of sample collected from drain coming from colony along front boundary wall of sugar unit shows pH- 4.6, COD-2448 mg/l , BOD-1604 mg/l, which are on higher side of typical sewage characteristics i.e. pH in range of 6.5 to 8.5, BOD in range of 200 mg/l -300 mg/l, COD in range of 400 mg/l -550 mg/l which indicates that the Sugar effluent got mixed with the domestic sewage drain, however no bypass of effluent/waste water was observed from the boundary wall into the drain as the drain was covered. 2. The unit has not installed Sewage Treatment Plant (STP) for sewage generated from colony located inside the

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	<p>unit premises; however, the unit provided purchase order of STP (P.O. No.-4100007977) dated 16.10.2020 with capacity of 220 KLD, which was under installation.</p> <p>3. The unit had two lagoons for storage of treated effluent. One with impermeable base having capacity of 10000 m3 and second having PVC sheets with 4000 m3 capacity and retention time of 15 days. The second lagoon was a Kachcha lagoon with improper lining of PVC sheets also mentioned in previous finding. Treated effluent is being used for irrigation purpose.</p>
Compliance made by the unit w.r.t. recommendations of Joint Team.	
Recommendations	Compliance verified on inspection dated 09-06-2021 by UPPCB.
<ul style="list-style-type: none"> • The unit shall take measures to stop discharge of spillage/surface runoff containing wastewater from industrial premises into drain (Ikra drain and drain coming from city along boundaries of sugar unit) and shall maintain water quality of the drain. • The unit shall install the CPU for high-pressure boiler at earliest. • The unit shall install the Sewage Treatment Plant (STP) for sewage generated from colony at the earliest. • The unit shall convert the 4000 m3 capacity storage lagoon in to lined impermeable lagoon to avoid any possibility of leakages and must ensure the compliance of stored treated effluent w.r.t. notified discharge standards under E(P) Rules, 1986. • The unit shall dismantle the sump having capacity of 100 KL located in bio-compost yard of 10 acres. • Unnecessary lines for ETP feed near falling structure shall be dismantled immediately. • Abandoned old pumping station 	<ul style="list-style-type: none"> • Unit has sealed the leakage points for spillage runoff and there was no leakage found during inspection dated 09-06-2021. • Unit has installed CPU for high-pressure boiler and RO membrane (72 cubic meter per hour capacity). • Unit has installed STP of 220 KLD capacity for the treatment of sewage generated from sugar & distillery units. • Unit has submitted vide letter dated 19-06-2021 for conversation of storage lagoon of 4000 cubic meter in impermeable lagoon before the next crushing season. • Unit has also submitted vide letter dated 19-06-2021 that the dismantling of unused lines installed earlier, installation of filter back, washing tank and provision of treatment of reject of DM plant and CEP plant shall be done before next crushing season.

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<p>along with connecting line shall be dismantled.</p> <ul style="list-style-type: none"> • Filter backwashing tank of suitable design capacity shall be installed for filter backwashing. Existing fresh water line in ETP area shall be dismantled. • Provision shall be made for DM plant CIP reject shall be treated in ETP only. 	
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The comparative chart of monitoring at different points on 02-02-2021 and 09-06-2021 is as below:

S.N.	Monitoring Points Dated 02-02-2021	Monitoring Points Dated 09-06-2021
1.	Old Lagoon (Capacity 4000 m3) BOD-117 mg/litre	Old Lagoon (Capacity 4000 m3) BOD-26 mg/litre
2.	New Lagoon (Capacity 10000 m3) BOD-187 mg/litre COD-370 mg/litre	New Lagoon (Capacity 10000 m3) BOD-24 mg/litre COD-192 mg/litre
3.	Ikara Drain at UP Stream of the unit COD-296 mg/litre BOD-125 mg/litre TSS-146 mg/litre	Ikara Drain at UP Stream of the unit COD-288 mg/litre BOD-120 mg/litre TSS-126 mg/litre
4.	Ikara Drain at Down Stream of the unit COD-536 mg/litre BOD-296 mg/litre TSS-74 mg/litre	Ikara Drain at Down Stream of the unit COD-296 mg/litre BOD-130 mg/litre TSS-132 mg/litre
5.	Drain near main gate of Sugar mill COD-1604 mg/litre TSS-28 mg/litre TDS-508 mg/litre	Drain near main gate of Sugar mill COD-208 mg/litre TSS-56 mg/litre TDS-418 mg/litre
6.	STP is not installed.	STP is installed and operational. Outlet parameter COD-40 mg/litre BOD-08mg/litre TSS-27 mg/litre
7.	Local drain behind the spray pond overflow treatment system COD-606 mg/litre BOD-342 mg/litre TSS-194 mg/litre	Local drain behind the spray pond overflow treatment system was found dry.

Action Taken by UPPCB

Considering above facts UPPCB has issued following directions against the unit-

- 1- UPPCB has issued show cause notice vide letter number H61711/Jal-70/2021 dated 13-04-2021 under section 33A read with 27 (2) of Water (Prevention and Control of Pollution) Act 1974 as amended and also issued notice for imposition of

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Environmental Compensation of Rs. 30,000/- per day from 02-02-2021 till the date of compliance made by the unit. Copy of show cause letter dated 13-04-2021 is Annexed as **Annexure No.1.**

- 2- UPPCB vide letter number H62603/C-7/Jal-70/21 dated 22-06-2021 has imposed environmental compensation of Rs. 35,40,000/- against the unit. Annexed as **Annexure No.2.**

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M/s Dhampur Sugar Mills Ltd (Sugar Unit), Asmoli, Sambhal

Date of Inspection	13-01-2021
Major Observations	<ol style="list-style-type: none">1- The unit was found operational with consented capacity of 9000 TCD and the ETP was operational at the time of inspection. On the day of inspection, the unit was producing only raw sugar for export purpose.2- As per Daily Manufacturing Reports (DMRs) and RT-TC from 1 Nov, 2020 to 12 Jan, 2021 provided by the unit, average cane crushing is found 8501.36 TCD.3- Unit is having valid Consent to Operate under section 21/22 of the Air (Prevention & Control of Pollution) Act, 1981 (as amended) and Water under section 25/26 (Prevention & Control of Pollution) Act, 1974 (as amended) for discharge, both valid up to 31 December, 2021.4- The unit is also having valid Authorization under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 for storage and disposal of hazardous wastes valid up to 27 December, 2022.5- The NOC for ground water withdrawal is expired on 02.05.2019, however, the unit has applied the same from Ground Water Department, Uttar Pradesh on 30.11.2020.6- The unit has provided 2 stream of DM plant having capacity 30 m³/hr & 50 m³/hr for water treatment for boiler use. Both units consist of MGF, RO unit, degasser, cationic and anionic resin unit. Regeneration reject from DM plant along with spray pond overflow & IBD & CBD goes to spray pond treatment system for treatment. The unit had single UGR of capacity 540 m³ for Hot and Cold-water recirculation system.7- The unit has provided separate physio-chemical treatment for spray pond overflow (Design capacity 60 m³/hr.) which comprises of equalization tank, flash mixer, flocculator and lamella clarifier. Manual dosing of lime observed in the equalization tank.8- Decanter is also installed but yet to be commissioned for mechanical sludge handling. The unit has provided Proforma Invoice/Purchase Order (P.O. No.-4100007358)

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	<p>dated 30.07.2020.</p> <p>9- Unit has provided OCEMS at outlet of ETP for continuous monitoring of treated effluent parameters and found connected with CPCB server. OCEMS reading wr.t. flow-50.60 m³/hr, pH7.91 COD-77.2 mg/l, BOD-17.7 mg/l and TSS-18.31 mg/l were recorded during inspection. The flow at outlet was 25 m³/hr as measured by V-notch installed at outlet of channel.</p> <p>10- MLSS in AT-I and AT-II measured 3155 mg/l & 2708 mg/l respectively which indicate that both aeration tanks were in stabilized condition.</p> <p>11- MLVSS/MLSS ratio in AT-I and AT-II measured 0.87 & 0.86 respectively indicating that optimum active microbial consortium exists in both aeration tanks.</p> <p>12- The lagoon capacity of 16000 m³ is adequate for 10-11 days, which is less than the 15 days of holding capacity of treated effluent storage during no demand of period for irrigation purpose. However, it is also mentioned in validation of ETP performance report performed by National Sugar Institute, Kanpur, submitted of 14.10.2020.</p> <p>13- Unit is in the process of installation of 36 m³/hr Condensate Polishing Unit (CPU) for condensate recycling.</p>
<p>Conclusions</p>	<p>1- The unit is operating with valid Consent to Operate Authorization.</p> <p>2- The unit has disposed huge quantity of scrap metal near ETP in open area in the unit premises.</p> <p>3- Partition wall of one sludge drying bed was in damaged condition.</p> <p>4- The unit has installed Decanter which is yet to be commissioned for sludge handling.</p> <p>5- Storage lagoon of final treated effluent with capacity of 16000 m³ is adequate for only 10-11 days which is less than maximum permissible storage of 15 days.</p> <p>6- The unit is planning for installation of Condensate Polishing Unit (CPU) for condensate recycling.</p> <p>7- Analysis result of sample collected from ETP outlet (pH-7.2 against 5.5-8.5, COD- 128 mg/l against 250mg/l, BOD-36 mg/l against 125 mg/l).</p>

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	<p>100mg.TSS-64 against 100 mg/l, TDS- 732 mg/l against 2100 mg l. 0 & G- 06 against IO mg l and Lagoon outlet (pH-7.4 against 5.5-8.5, COD- 76 mg/l against 250 mg l.BOD-11 mg l against 100 mg/l. TSS- 25 against 1 00 mg/l, TDS- 896 mg/l against 2100 mg.l) are complying wr.t the discharge standards for land disposal.</p> <p>8- The unit has not installed Sewage Treatment Plant (STP) for treatment of sewage generated from residential colony.</p> <p>9- Toe analysis of sample taken from sewage drain coming from residential area discharging into irrigation channel outside the unit premises and ponding in downstream of drain merging in Sot River indicates the characteristics of untreated domestic sewage.</p>
Compliance made by the unit w.r.t. recommendations of Joint Team.	
Recommendations	Compliance verified on inspection dated 12-07-2021 by UPPCB.
<ul style="list-style-type: none"> • The unit shall provide suitable capacity dosing pump for dosing of chemicals like lime and polyelectrolyte solution for optimum utilization of chemical as per feed flow condition. • The unit shall safely dispose scrap/metal. • The unit shall commission Decanter for better sludge management. • The unit shall repair partition wall sludge drying bed. • The unit shall install Condensate Polishing Unit (CPU). • The unit shall install Sewage Treatment Plant (STP) for treatment of sewage generated from residential colony as soon as possible. • The unit shall restrict the drainage of domestic sewage into irrigation channel coming from residential area. 	<ul style="list-style-type: none"> • Complied. • Unit is disposing the metals scrap through authorised vender. Complied. • Complied. • Complied. • Unit has installed Condensate Polishing Unit (CPU). Complied. • Unit has installed STP of 60 KLD capacity, which shall be operational very soon. • The drainage of domestic sewage shall be restricted after operation of the STP.

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<ul style="list-style-type: none">• The unit shall obtain the NOC from Ground Water Department, Uttar Pradesh as soon as earliest.	<ul style="list-style-type: none">• Unit has obtained registration from UP ground water department.
Action Taken by UPPCB	
UPPCB has issued directions to the unit vide letter number H61712/Jal-59/2021 dated 13-04-2021 to comply with the recommendations/suggestions of the Joint Team. Copy of letter dated 13-04-2021 is Annexed as Annexure No.3	

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M/s Dhampur Sugar Mills Ltd. (Sugar Unit), Meeraganj, Bareilly

Date of Inspection	14-02-2021
Major Observations	<ol style="list-style-type: none">1- NOC issued by CGWA was valid up to 07.06.2020 for the abstraction of ground water from 04 tube wells of total quantity 743 m³/day (not exceeding 99,356 m³/year). The unit has applied for renewal of CGWA NOC dated 28.04.2020. Apart from 04 permitted borewells, one additional bore-well was observed near residential colony of the unit, which is violation of CGWA NOC conditions, however the unit has provided the photographic evidence of this dismantled borewell.2- The unit is engaged in production of sugar with consented capacity of 5000 TCD using sugarcane. On the day of inspection, the unit was found operational. The unit started cane crushing on 3rd November, 2020. On the date of 13.01.2021, the sugar plant was operated at 5350 TCD. The ETP was reported to be operational from 27.09.2020.3- The earlier reported bypass of untreated effluent through a pipeline laid underground up to Peelakhar river in Sindholi Village, found removed and a slope joining Peelakhar river also found dry during the inspection.4- Previously, the unit had two lagoons of 5000 m³ and 2200 m³ capacity for storage of final treated effluent. However, during joint inspection, it was found that, the unit has kept only one lagoon of 5000 m³ capacity for storage of final treated effluent and the second lagoon of 2200 m³ capacity converted into aeration tank for spray pond overflow treatment.5- The lagoon capacity of 5000 m³ is adequate for only 6-7 days, which is less than the maximum permissible storage of 15. However, it is also mentioned in validation of ETP performance report performed by National Sugar Institute, Kanpur in the month of March, 2020.6- Treated effluent as claimed by unit was

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	<p>being provide to farmers via fixed HDPE pipeline but unit was not able to make the line operational and no flow was observed at the point of treated effluent supply to farm land. After about 3-4 hours, the flow was observed at the point in farmland in the HDPE line from where sample was collected. This indicates that unit is not providing regularly for irrigation via HDPE pipeline. Sample analysis also shows high BOD (122 mg/l) and COD (196 mg/l) indicates no supply of treated effluent for irrigation regularly.</p> <p>7- To treat the domestic wastewater generated from this colony, the unit has installed 50 KLD Sewage Treatment Plant (STP) and laying of the pipeline connection was under progress. STP was not operational at the time of inspection.</p> <p>8- Ponding of untreated sewage observed besides the boundary wall of the sugar mill.</p>
Compliance made by the unit w.r.t. recommendations of Joint Team.	
Recommendations	Compliance verified on inspection dated 21-01-2021 and 01-07-2021 by UPPCB.
<ul style="list-style-type: none"> • ETP inlet flowmeter should be installed at the main inlet of ETP. • Periodic removal of sludge shall be ensured. • Flow meter shall be installed at mill house and boiling house outlet for monitoring of generated effluent. • The oil skimmer shall be installed within a tank having approximate retention time of 45 min. • The treated effluent discharges for irrigation shall comply with MOEFF&CC Notification dated 14.01.2016 (G.S.R. (35E)) for land disposal. • Installed STP shall be made operational for treatment of generated sewage. Treated sewage shall be utilized for irrigation & other purposes. • The unit shall keep only single arrangement to pump the treated 	<ul style="list-style-type: none"> • Unit has installed ETP inlet flow meter. • Complied. • Complied. • Unit has submitted that the compliance shall be made before the next crushing season. • Complied. • The sample collected from the outlet of STP by UPPCB on 21-01-2021 and 01-07-2021 were found to be complying. • Unit has submitted that the compliance shall be made before the next crushing

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<p>effluent from the lagoon to irrigation supply.</p> <ul style="list-style-type: none"> • Unit shall obtain amended Hazardous waste authorization from UPPCB to handle and safe disposal of discarded containers, oily rags, cotton waste, O&G and spray pond ETP sludge. 	<p>season.</p> <ul style="list-style-type: none"> • Unit has applied for amended authorisation on 19-07-2021 which is under process. • Unit has obtained NOC from UP Ground Water Authority for abstraction of ground water, valid till 18-05-2026.
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Action Taken by UPPCB

Considering above facts UPPCB has issued following directions against the unit-

- 1- Third Party NSI Kanpur authorized by CPCB has inspected the unit on 28-01-2021, during inspection the unit was found complying w.r.t. discharge norms and the various units of treatment plants were considered adequate.
- 2- UPPCB has issued show cause notice vide letter number H61710/Jal-773/2021 dated 13-04-2021 under section 33A read with 27 (2) of Water (Prevention and Control of Pollution) Act 1974 as amended and issued notice for imposition of Environmental Compensation of Rs. 30,000/- per day from 14-01-2021 till the date of compliance made by the unit. Copy of letter dated 13-04-2021 is Annexed as **Annexure No.4**.

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M/s Dhampur Sugar Mills Ltd (Distillery Unit), Dhampur Bijnor

Date of Inspection

02-02-2021

Major Observations

- 1- The Unit has installed mass flow meters with totalizer at inlet and outlet of SMEE, IMEE and at incineration boiler feed. All mass flow meters are connected to CPCB server. At the time of inspection, the reading of mass flow meters (totalizer and flow rate) were noted and are as follows:
 - a. Reading of mass flow meter (totalizer and flow rate) at IMEE;
 - i. At inlet of IMEE: totalizer reading-527719 T, flow rate-52.2 T/hr (49.24 m³/hr, considering Sp.Gr.1.06)
 - ii. At outlet of IMEE (IMEE Concentrate): totalizer reading-151864 T, flow rate- 13.56 T/hr (11.69 m³/hr, considering Sp.Gr.1.16)
 - b. Reading of mass flow meter (totalizer and flow rate) at SMEE;
 - i. At inlet of SMEE: totalizer reading-1693558 T, flow rate-54.8 T/hr (51.69 m³/hr, considering Sp.Gr.1.06)
 - ii. At outlet of SMEE (SMEE Concentrate): totalizer reading-371896 T, flow rate- 12.20 T/hr (10.52 m³/hr, considering Sp.Gr.1.16)
 - c. Reading of mass flow meter (totalizer and flow rate) at Incineration boiler;
 - i. At inlet of incineration boiler: totalizer reading-587 T, Slop (Concentrate) flow rate-26 T/hr (20.15 m³/hr, considering Sp.Gr.1.29)
- 2- In CPU, the unit has installed flow meter at RO-Feed, RO-Permeate and RO-Reject, at the time of inspection flow meter totalizer reading were found 66827.5 m³ (flow rate: 116.5 m³/hr), 61918.3 m³ (flow rate: 71 m³/hr) and 3072.2 m³ (flow rate: 39 m³/hr) respectively.
- 3- Previously, the unit had opted bio-

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composting as well as incineration boiler for achieving Zero Liquid Discharge (ZLD), however as informed by the unit representative that the process of bio-composting has been discontinued from June-2020 and presently the unit has opted for concentration incineration system. During joint inspection, the bio-composting operation was found not in operation.

- 4- Presently, in 10 acres of active bio-compost yard, the unit is mixing boiler ash coming from distillery & sugar plant with press mud and after mixing, the prepared mixture is distributed to the farmers at free of cost through open trolleys.
- 5- As per the submitted purchase order, STP will be comprising of bar screen, equalization tank, oil & grease trap, chemical dosing system, tube settler, aeration tank, multi grade sand filter, activated carbon filter, chlorine dosing system and treated water storage tank.
- 6- Analysis of effluent samples collected from inlet of Condensate Polishing Unit shows pH- 4.2, COD - 4120 mg/l and BOD-1933 mg/l, TDS-1096 mg/l and colour-12 Hazen. Sample collected from the outlet of CPU permeate shows pH- 5.2, COD - 1272 mg/l and BOD-833 mg/l, TDS-156 mg/l and colour-BDL.
- 7- Analysis of samples collected from the inlet of SMEE and IMEE (common) shows pH4.8, COD - 92000 mg/l and BOD-29500 mg/l and TS- 126448 mg/l (12%). Sample collected from the outlet of SMEE and IMEE shows pH- 4.6, COD - 467200 mg/l and BOD-142000 mg/l, TS-425784 mg/l (42%) and pH- 4.7, COD - 614400 mg/l and BOD-208000 mg/l, TS-640892 mg/l (64%).
- 8- Concentrated spent wash (slop) collected from the feed line of the boiler shows pH4.6, COD - 550400 mg/l and BOD-200000 mg/l and TS- 495472 mg/l (49%).

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Compliance made by the unit w.r.t. recommendations of Joint Team.	
Recommendations	Compliance verified on inspection dated 09-06-2021 by UPPCB.
<ul style="list-style-type: none"> • The unit has total 03 nos. of tube wells against 02 nos. of permitted tube wells as per CGWA NOC. The unit shall dismantle the 3rd no. of non-operational tube well. • The unit shall obtain hazardous waste authorization from the respective state pollution control board. • The unit shall complete the construction work of STP at the earliest and shall treat the sewage generating from the residential colony as well as industrial plants in STP only. • The unit shall ensure complete filling of both the lagoons of capacity 6159.60 KL and 10,173 KL with ash. • If the concerned state pollution control board allows the unit to carry out temporary bio-composting for utilization of bio-methanated sludge, in that case the unit shall comply with the following; <ul style="list-style-type: none"> • The unit shall ensure to consume the bio-methanated spent wash in bio-composting before monsoon season. • After completion of the temporary bio-composting, the unit shall completely dismantle the pump sump of MEE concentrate, which is located at bio-compost yard of 10 acres. • After completion of the temporary bio-composting, the unit shall completely dismantle the newly built pipeline. 	<ul style="list-style-type: none"> • Unit has dismantled 03rd tubewell. Complied. • The unit has obtained authorization for disposal of Hazardous Waste vide letter dated 16-05-2021 of UPPCB valid till 16-05-2026. Annexure No. 5 • Unit has installed STP of 220 KLD which was found operational during inspection dated 09-06-2021. Complied. • Unit has completed the work of filling of both the lagoons of capacity 6159.60 KL and 10,173 KL with ash. Complied. • Complied. • Complied. • Complied.

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Action Taken by UPPCB

- CPCB inspected the Ikra drain on 02-11-2020, during the monitoring of upstream and downstream of the unit it was found that the wate quality of the drain is effected by the polluted discharge by the unit.
- Considering above UPPCB vide letter number H57268/C-7/Jal-105/2021 dated 12-01-2021 has issued show cause notice under section 33A of Water (Prevention and Control of Pollution) Act, 1974 to the unit for closure and also issued notice for imposition of environmental composition of Rs. 30,000/- per day from 02-11-2020 till the compliance made by the unit. **Annexure no. 6.**
- UPPCB vide letter number H63682/C-7/Jal-105/Aaswani/21 dated 20-07-2021 has imposed environmental compensation of Rs. 65,70,000/- against the unit. **Annexure no. 7.**

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Reply to I.A. 376 of 2020

1-5. That the contents of Paras 1 to 5 are matter of record, hence need no reply.

6. That the contents of Para 6 are argumentative and will be replied at the time of hearing.

DHAMPUR SUGAR MILL, SUGAR UNIT, DHAMPUR, DISTRICT BIJNOR

7-19. That in reply to the contents of Paras 7 to 19 it is submitted that the same pertain to CPCB. However, the CPCB and UPPCB have taken action against the default committed by the unit. The compensation has been imposed as per the norms laid down by CPCB. The unit has deposited the amount of environmental compensation amounting to Rs. 35.4 lakhs on 20.07.2021 and prosecution for the default is being initiated.

DHAMPUR SUGAR MILL (SUGAR UNIT) ASMAULI, DISTRICT SAMBHAL.

20-26. That the contents of Paras 20 to 26 relates to CPCB. However, it is submitted that the Applicant has made wild allegations against the Apex body of the country without any substance. Action has been taken against the unit which is clear from the action taken report submitted herein above.

DHAMPUR SUGAR MILL (SUGAR UNIT) MEERGANJ, BAREILLY.

27-32. That the contents of Paras 27 to 32 primarily relates to CPCB, however, it is submitted that for the default committed by the unit action has been taken in accordance with law which is clear from action taken report submitted herein above.

33. That the contents of Para 33 pertains to CPCB.

M/s Dhampur sugar Mills Ltd., Rajpura, Gunnaur, District Sambhal has obtained Consent to Operate from UPPCB which is valid till 31-12-2025. Unit has also obtained NOC from UP Ground Water Department for ground water abstraction valid till 06-07-2026. Unit has obtained authorization for disposal of Hazardous Waste valid till 31-07-2022.

Third Party VSI Pune, inspected the unit on 08-02-2021, the unit was found complying with the treated effluent norms and no effluent discharge was there found in any water bodies. **Annexure No. 8**

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The unit was again inspected by Third Party NSI, Kanpur dated 10-02-2021. During inspection the treated effluent was found to be complying w.r.t. discharge norms.

Annexure No. 9

The unit has submitted that the recommendation of the third party related to flow meter installation, color coding in pipelines etc. shall be completed before next crushing season. Letter of the unit is annexed as **Annexure No.-10**.

34-42. That in reply to the contents of Paras 34 to 42 it is submitted that U.P. Pollution Control Board is taking the action against the unit which have been found committing default in compliance with the environmental laws.

The interim prayer and the main prayer made in the application are wrong hence denied.

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UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या

16/7/1 / गल-70/2021

दिनांक

13/4/21

पंजीकृत

सेवा में,

मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट),
धामपुर,
बिजनौर।

यह कि उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), धामपुर, बिजनौर द्वारा गन्ने का प्रयोग कर 14000 टी0सी0डी0 क्षमता पर चीनी का उत्पादन किये जाने हेतु उपरोक्त वर्णित स्थल पर कार्यरत है, जो कि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-47 के अन्तर्गत एक कम्पनी है।

यह कि माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 संख्या 539/2019 आदिल अंसारी बनाम मेसर्स धामपुर शुगर मिल्स लिमिटेड एवं अन्य में पारित आदेश दिनांक 09.11.2020 के सुसंगत अंश निम्नवत् है-

"...13. Accordingly, we direct the State PCB to take further appropriate action by way of prohibiting any activity in violation of law, initiating prosecution and recovering compensation as per applicable norms, following due process of law. The State PCB may also respond to the IA filed by the applicant with particulars in the table annexed to the application, reproduced above and file an action taken report before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The CPCB and State PCB may undertake necessary inspection for the purpose...."

यह कि माननीय अधिकरण द्वारा उक्त आदेशों के क्रम में केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड के अधिकारियों द्वारा उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), धामपुर, बिजनौर का संयुक्त निरीक्षण दिनांक 02.02.2021 को किया गया। उक्त निरीक्षण के दौरान संयुक्त निरीक्षण टीम द्वारा निम्नानुसार ऑब्जरवेशन एवं संस्तुतियाँ की गई-

1) M/s Dhampur Sugar Mills Ltd (Sugar Unit), Dhampur, Bijnore, UP

Observations

1. The analysis result of sample collected from drain coming from colony along front boundary wall of sugar unit shows pH- 4.6, COD-2448 mg/l, BOD-1604 mg/l, which are on higher side of typical sewage characteristics i.e. pH in range of 6.5 to 8.5, BOD in range of 200 mg/l -300 mg/l, COD in range of 400 mg/l -550 mg/l which indicates that the Sugar effluent got mixed with the domestic sewage drain, however no bypass of effluent/waste water was observed from the boundary wall into the drain as the drain was covered.
2. The unit has not installed Sewage Treatment Plant (STP) for sewage generated from colony located inside the unit premises; however, the unit provided purchase order of STP (P.O. No.-4100007977) dated 16.10.2020 with capacity of 220 KLD, which was under installation.
3. The unit had two lagoons for storage of treated effluent. One with impermeable base having capacity of 10000 m3 and second having PVC sheets with 4000 m3 capacity and retention time of 15 days. The second lagoon was a Kachcha lagoon with improper lining of PVC sheets also mentioned in previous finding. Treated effluent is being used for irrigation purpose.

Observations w.r.t. previous findings:

1. Primary clarifier was found operational during the inspection.
2. The unit has installed seven hazardous tanks for storing the effluent generated during hydrojet tube cleaning/ chemical cleaning by caustic and sulfamic acid (2- caustic solution storage tank and 2-sulfamic acid solution storage tank and 3- wash storage tank) in the boiling house.

...2/-

(2)

3. The unit has provided purchase order (P.O. - No.-4100007975, dated 16.10.2020) for the installation of Condensate Polishing Unit (CPU) with RO membrane for high pressure boilers (105 kg/cm²).
4. The unit has installed decanter for better management of sludge handling system.
5. The unit has maintained proper logbook for the generation and disposal of ETP sludge, boiler ash, and other solids.
6. No bypass arrangement in the unit premises was observed during the inspection.

Recommendations

The unit shall take measures to stop discharge of spillage/surface runoff containing wastewater from industrial premises into drain (Ikra drain and drain coming from city along boundaries of sugar unit) and shall maintain water quality of the drain.

1. The unit shall maintain and calibrate the flow meter installed at Spray pond overflow.
2. The unit shall install the CPU for high-pressure boiler at earliest.
3. The unit shall install the Sewage Treatment Plant (STP) for sewage generated from colony at the earliest.
4. The unit shall convert the 4000 m³ capacity storage lagoon in to lined impermeable lagoon to avoid any possibility of leakages and must ensure the compliance of stored treated effluent w.r.t. notified discharge standards under E(P) Rules, 1986.
5. The unit shall dismantle the sump having capacity of 100 KL located in bio-compost yard of 10 acres.
6. Unnecessary lines for ETP feed near falling structure shall be dismantled immediately.
7. Abandoned old pumping station along with connecting line shall be dismantled.
8. Filter backwashing tank of suitable design capacity shall be installed for filter backwashing. Existing fresh water line in ETP area shall be dismantled.
9. Provision shall be made for DM plant CIP reject shall be treated in ETP only.
10. Unit shall ensure the proper marking of electromechanical items and connected pipeline. Proper color-coding shall be adopted.

यह कि निरीक्षण के दौरान उद्योग के ई0टी0पी से एकत्र किये गये नमूने में प्रचालकों का मान निर्धारित मानकों के अनुरूप पाया गया परन्तु उद्योग में स्थापित 02 लैगून में प्रचालकों का मान निर्धारित मानकों के अनुरूप नहीं पाया गया, विवरण निम्नवत् है-

लैगून संख्या	विवरण	प्रचालक
01	नया लैगून (क्षमता-10,000 क्यूबिक मीटर)	सी0ओ0डी0 370 मि0ग्रा0 प्रति लीटर बी0ओ0डी0 187 मि0ग्रा0 प्रति लीटर
02	पुराना लैगून (क्षमता-4,000 क्यूबिक मीटर)	बी0ओ0डी0 117 मि0ग्रा0 प्रति लीटर

यह कि संयुक्त निरीक्षण में पाये गये तथ्यों में उद्योग द्वारा निम्न Non-Compliance पाये गये-

1. उद्योग में स्थापित 10,000 क्यूबिक मीटर के नये लैगून में बी0ओ0डी0 187 मि0ग्रा0 प्रति लीटर एवं सी0ओ0डी0 370 मि0ग्रा0 प्रति लीटर पाये गये।
2. उद्योग में स्थापित 4,000 क्यूबिक मीटर के पुराने लैगून में बी0ओ0डी0 117 मि0ग्रा0 प्रति लीटर पाई गई।
3. उद्योग में स्थापित 4,000 क्यूबिक मीटर का पुराना लैगून कच्चा है तथा अनुपयुक्त पी0वी0सी0 शीट की लाईनिंग की गई है, जिसे पूर्व के संयुक्त निरीक्षण में भी इंगित किया गया है परन्तु उद्योग द्वारा सुधार नहीं किया गया है।
4. उद्योग के मेनगेट की बाउन्ड्रीवॉल के समीप लोकल नाला में पी0एच0 4.6, सी0ओ0डी0 1804 मि0ग्रा0 प्रति लीटर, टी0एस0एस0 28 मि0ग्रा0 प्रति लीटर, टी0डी0एस0 508 मि0ग्रा0 प्रति लीटर और कैल्स 21 हैजन पाया गया जिससे स्पष्ट है कि उद्योग द्वारा औद्योगिक उत्प्रवाह का निस्तारण नाले में किया गया है।

5. लोकल नाला (स्प्रे पॉन्ड के समीप) से एकत्र नमूने मे पी0एच0 5.8, सी0ओ0डी0 606 मि0ग्रा0 प्रति लीटर, बी0ओ0डी0 342 मि0ग्रा0 प्रति लीटर एवं टी0एस0एस0 194 मि0ग्रा0 प्रति लीटर पाये गये।
6. इकरा नाला के अपस्ट्रीम में प्रचालक सी0ओ0डी0 296 मि0ग्रा0 प्रति लीटर, बी0ओ0डी0 125 मि0ग्रा0 प्रति लीटर एवं टी0एस0एस0 146 मि0ग्रा0 प्रति लीटर पाये गये जोकि घरेलु सीवेज के अनुरूप है।
7. इकरा नाला के डाउनस्ट्रीम में प्रचालक सी0ओ0डी0 536 मि0ग्रा0 प्रति लीटर, बी0ओ0डी0 296 मि0ग्रा0 प्रति लीटर एवं टी0एस0एस0 74 मि0ग्रा0 प्रति लीटर पाये गये।
8. उपरोक्त अनुश्रवण से स्पष्ट है कि उद्योग के बाउन्ड्रीवॉल के समीप दोनों नालों का Impact इकरा नाला के डाउनस्ट्रीम में प्रतिकूल रूप से पड़ रहा है।
9. उद्योग द्वारा हाई प्रेशर बॉलर हेतु वर्तमान तक Condensate Polishing Unit with RO Membrane की स्थापना पूर्ण नहीं की गई है।
10. घरेलू सीवेज के शोधन हेतु एस0टी0पी0 का निर्माण कार्य वर्तमान तक पूर्ण नहीं किया गया है।

यह कि उद्योग के पक्ष में बोर्ड पत्र संख्या 69304/ UPPCB/Bijnore(UPPCBRO)/ CTO/ water/ BIJNORE/2019 दिनांक 27.03.2020 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 25/26 के अन्तर्गत सशर्त सहमति जल निर्गत की गई है जिसकी वैधता 31.12.2024 है।

यह कि उपरोक्त तथ्यों से स्पष्ट है कि उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), धामपुर, बिजनौर द्वारा पर्यावरणीय अधिनियमों एवं बोर्ड द्वारा निर्गत सशर्त सहमति जल मे अधिरोपित शर्तों का अनुपालन नहीं किया जा रहा है तथा उद्योग में स्थापित ई0टी0पी0 का संचालन एवं रख रखाव मानकों के अनुरूप नहीं किया जा रहा है।

यह कि निरीक्षण दिनांक 02.02.2021 में पाये गये उल्लंघन के दृष्टिगत उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), धामपुर, बिजनौर पर केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा जारी गाईड लाइन "Levying of Environmental Compensation against Defaulting Industries" के अनुसार दैनिक पर्यावरणीय क्षतिपूर्ति निम्नानुसार आंकलित की जाती है-

EC=PIxNxRxSxLF

PI= 80

N= 1

R=250

S=1.5 (Large Unit)

LF=1

EC= Rs. 30,000/- (Rs. Thirty Thousand Per Day)

अतः उपरोक्त तथ्यों के दृष्टिगत उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), धामपुर, बिजनौर के विरुद्ध सक्षम अधिकारी के अनुमोदनोपरान्त निम्नानुसार निर्देश जारी किये जाते हैं-

1. जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-33ए सपठित 27(2) के अन्तर्गत बोर्ड के पत्र दिनांक 27.03.2020 द्वारा निर्गत सहमति जल खण्डित करते हुए बन्दी आदेश जारी किये जाने हेतु निम्नानुसार कारण बताओ नोटिस -

- I. यह कि क्यों न उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), धामपुर, बिजनौर के पक्ष में बोर्ड के पत्र संख्या 69304/ UPPCB/Bijnore(UPPCBRO)/ CTO/ water/ BIJNORE/2019 दिनांक 27.03.2020 द्वारा निर्गत सशर्त सहमति जल को तत्काल प्रभाव से खण्डित कर दिया जाये।
- II. यह कि क्यों न उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), धामपुर, बिजनौर के संचालन को रोके जाने हेतु बन्दी आदेश जारी कर दिये जाये।
- III. यह कि क्यों न सक्षम अधिकारियों से यह अपेक्षा की जाये कि उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), धामपुर, बिजनौर के संचालन से सम्बद्ध समस्त विद्युत कनेक्शनों एवं जल आपूर्ति कनेक्शन को तत्काल प्रभाव से रोक दिया जाये।

(4)

- IV. यह कि उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), धामपुर, बिजनौर के संयुक्त निरीक्षण दिनांक 02.02.2021 में पायी गयी कमियों का निराकरण की गयी संस्तुति के अनुसार कार्यवाही करते हुए अनुपालन आख्या बोर्ड को 15 दिन में प्रेषित करना सुनिश्चित करें।
2. माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 संख्या 539/2019 आदिल अंसारी बनाम मेसर्स धामपुर शुगर मिल्स लिमिटेड एवं अन्य में पारित आदेश दिनांक 09.11.2020 द्वारा जारी निर्देशों के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड के अधिकारियों द्वारा किये गये संयुक्त निरीक्षण दिनांक 02.02.2021 में पाये गये उल्लंघन के दृष्टिगत उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), धामपुर, बिजनौर पर केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा जारी गाईड लाइन के अनुसार उक्त उल्लंघन का समाधान किये जाने की तिथि तक रुपये 30,000/- प्रति दिन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के संबंध बोर्ड द्वारा कार्यवाही प्रारम्भ कर दी जाये।

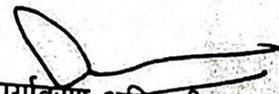
आपको निर्देशित किया जाता है कि उक्त निर्देशों के सम्बन्ध में अपना स्पष्टीकरण 15 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करे। निर्धारित समयावधि में स्पष्टीकरण प्राप्त न होने अथवा संतोषजनक उत्तर प्राप्त न होने की दशा में उक्त निर्देशों की पुष्टि करते हुए उद्योग के विरुद्ध पर्यावरणीय अधिनियमों के अन्तर्गत कार्यवाही प्रारम्भ कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं उद्योग स्वामी का होगा।


(अमित चन्द्रा)

मुख्य पर्यावरण अधिकारी, वृत्त-7

प्रतिलिपि:

1. श्री ए0के0 विद्यार्थी, एडिशनल डायरेक्टर- डी0एच0 डब्लूक्यूएम-II, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन, पूर्वी अर्जुन नगर, नई दिल्ली को सूचनार्थ प्रेषित।
2. क्षेत्रीय अधिकारी उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड बिजनौर को इस निर्देश के साथ की उक्त निर्देशों के क्रम उद्योग का निरीक्षण करते हुए ससमय निरीक्षण आख्या स्पष्ट संस्तुति सहित बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करे।


मुख्य पर्यावरण अधिकारी, वृत्त-7

awcc



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या-

M 62603 / रसा-7/जल-70/21

दिनांक 22.06.21

पंजीकृत

सेवा में,

उद्योग मैसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर इकाई),
धामपुर, बिजनौर।

विषय:-बोर्ड पत्र संख्या एच61711/जल-70/2021 दिनांक 13.04.2021 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33ए सापठित 27 (2) के अन्तर्गत जारी कारण बताओ नोटिस के क्रम में उद्योग के विरुद्ध रुपये 35,40,000/- मात्र की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के संबंध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड के पत्र संख्या एच61711/जल-70/2021 दिनांक 13.04.2021 द्वारा उद्योग के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-33ए सपठित 27(2) के अन्तर्गत बोर्ड के पत्र दिनांक 27.03.2020 द्वारा निर्गत सहमति जल खण्डित करते हुए बन्दी आदेश जारी किये जाने हेतु कारण बताओ नोटिस जारी किये गये तथा संयुक्त निरीक्षण दिनांक 02.02.2021 में पाये गये उल्लंघन के दृष्टिगत केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा जारी गाईड लाइन के अनुसार उक्त उल्लंघन का समाधान किये जाने की तिथि तक रुपये 30,000/- प्रति दिन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के संबंध में नोटिस प्रेषित किया गया।

उद्योग के पत्र दिनांक 31.05.2021 द्वारा सूचित किया गया है कि उद्योग का गन्ना पेराई सत्र 31.05.2021 को समाप्त हो गया है। क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, बिजनौर के अधिकारियों द्वारा उद्योग मैसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर इकाई), धामपुर बिजनौर का अद्यतन निरीक्षण दिनांक 09.06.2021 को किया गया। उक्त निरीक्षण में पाया गया कि उद्योग द्वारा 220 केलोएल0डी0 क्षमता का एस0टी0पी0 स्थापित किया गया है तथा हाई प्रेशर ब्यॉलर हेतु कन्डनसेट पॉलीशिंग यूनिट एवं आर ओ मैमबेरेन (क्षमता 72 घन मीटर प्रति घंटा) की स्थापना की गई है। क्षेत्रीय अधिकारी उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, बिजनौर द्वारा प्रेषित संस्तुति को दृष्टिगत रखते हुए सक्षम अधिकारी के अनुमोदनोपरान्त निम्न निर्देश जारी किये जाते हैं-

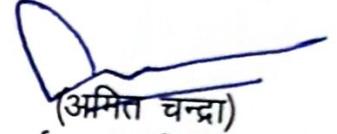
1. यह कि उद्योग मैसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर इकाई), धामपुर बिजनौर के विरुद्ध पूर्व निरीक्षण दिनांक 02.02.2021 से इकाई के गन्ना पेराई सत्र समाप्ति दिनांक 31.05.2021 तक कुल उल्लंघन दिवस 118 हेतु रुपये 30,000/- प्रति दिन की दर से रुपये 35,40,000/- मात्र की पर्यावरणीय क्षतिपूर्ति अधिरोपित की जाती है तथा निर्देशित किया जाता है कि पर्यावरणीय क्षतिपूर्ति धनराशि को उ0प्र0 प्रदूषण नियंत्रण बोर्ड के यूनियन बैंक आफ इण्डिया, विभूतिखण्ड, गोमतीनगर, लखनऊ स्थित बैंक के खाता सं0-701502010002104 आई0एफ0एस0 कोड-UBIN0570150 में 15 दिन के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य क्षेत्रीय कार्यालय एवं बोर्ड मुख्यालय में प्रस्तुत करना सुनिश्चित करें।

.....2/-

(2)

2. यह कि उद्योग मैसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर इकाई), धामपुर बिजनौर द्वारा उक्त पर्यावरणीय क्षतिपूर्ति रूपये 35,40,000/- निर्धारित समयाविधि में जमा किये जाने की स्थिति में बोर्ड पत्र संख्या एच 61711/जल-70/2021 दिनांक 13.04.2021 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33ए सापठित 27 (2) के अन्तर्गत जारी कारण बताओ नोटिस पर गुणदोष के आधार पर निर्णय लिया जायेगा।

भवदीय



मुख्य पर्यावरण अधिकारी, वृत्त-7

प्रतिलिपि: क्षेत्रीय अधिकारी उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड बिजनौर को इस निर्देश के साथ कि उक्त निर्देशों के क्रम उद्योग का निरीक्षण करते हुए ससमय निरीक्षण आख्या स्पष्ट संस्तुति सहित बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करे।



मुख्य पर्यावरण अधिकारी, वृत्त-7





उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या
सेवा में

मेसर्स धामपुर शुगर मिल लिमिटेड (शुगर इकाई)
असमौली,
संभल।

दिनांक

13.01.2021

विषय:- माननीय राष्ट्रीय हरित अधिकरण द्वारा ओ०ए० संख्या 539/2019 आदिल अंसारी बनाम मेसर्स धामपुर शुगर मिल्स लिमिटेड एवं अन्य में पारित आदेश दिनांक 09.11.2020 के अनुपालन में के संबंध में।

महोदय,

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण द्वारा ओ०ए० संख्या 539/2019 आदिल अंसारी बनाम मेसर्स धामपुर शुगर मिल्स लिमिटेड एवं अन्य में पारित आदेश दिनांक 09.11.2020 के अनुपालन में मेसर्स धामपुर शुगर मिल लिमिटेड (शुगर इकाई) असमौली संभल का संयुक्त निरीक्षण केन्द्रीय प्रदूषण नियंत्रण बोर्ड, एवं उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड की टीम द्वारा दिनांक 13.01.2021 को किया गया। उक्त संयुक्त निरीक्षण रिपोर्ट में निम्न संस्तुतियों की गयी हैं:-

Recommendations / Suggestions:

1. The unit shall provide suitable capacity dosing pump for dosing of chemicals like lime and polyelectrolyte solution for optimum utilization of chemical as per feed flow condition.
2. The unit shall safely dispose scrap/metal.
3. The unit shall commission Decanter for better sludge management.
4. The unit shall repair partition wall sludge drying bed.
5. The unit shall install Condensate Polishing Unit (CPU).
6. The unit shall install Sewage Treatment Plant (STP) for treatment of sewage generated from residential colony as soon as possible.
7. The unit shall restrict the drainage of domestic sewage into irrigation channel coming from residential area.
8. The unit shall obtain the NOC from Ground Water Department, Uttar Pradesh as soon as earliest.

आपको निर्देशित किया जाता है कि संयुक्त निरीक्षण टीम द्वारा की गई उक्त संस्तुतियों का अनुपालन सुनिश्चित करते हुए अनुपालन आख्या 15 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करें।

भवदीय

(अमित चन्द्रा)

मुख्य पर्यावरण अधिकारी, वृत्त-7

प्रतिलिपि: क्षेत्रीय अधिकारी उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड मुरादाबाद को इस निर्देश के साथ कि उक्त निर्देशों के क्रम उद्योग का निरीक्षण करते हुए ससमय निरीक्षण आख्या स्पष्ट संस्तुति सहित बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, वृत्त-7

T.C. 12 - V. V. Khand
Gomti Nagar, Lucknow - 226010
Phone: 2720831, 2720828, 2720691, 2720681
Email: info@uppcb.com वेबसाइट: www.uppcb.com

टी. सी. - 12 वी, विजय कान्ठ
गोमतीनगर, लखनऊ-226010
दूरभाष-2720831, 2720828, 2720691, 2720681
फैक्स 0522-2720764 फैक्स: 0522 - 2720764 ई-मेल: info@uppcb.com
Web Site: www.uppcb.com



UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या-

1/ 13470 / 1 / 01-773/2021

दिनांक

13/4/21

सेवा में,

पंजीकृत

मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट),
मीरगंज,
बरेली।

यह कि उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), मीरगंज, बरेली द्वारा गन्ने का प्रयोग कर 5000 टी0सी0डी0 क्षमता पर चीनी का उत्पादन किये जाने हेतु उपरोक्त वर्णित स्थल पर कार्यरत है, जो कि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-47 के अन्तर्गत एक कम्पनी है।

यह कि माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 संख्या 539/2019 आदिल अंसारी बनाम मेसर्स धामपुर शुगर मिल्स लिमिटेड एवं अन्य में पारित आदेश दिनांक 09.11.2020 के सुसंगत अंश निम्नवत् है-

"...13. Accordingly, we direct the State PCB to take further appropriate action by way of prohibiting any activity in violation of law, initiating prosecution and recovering compensation as per applicable norms, following due process of law. The State PCB may also respond to the IA filed by the applicant with particulars in the table annexed to the application, reproduced above and file an action taken report before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The CPCB and State PCB may undertake necessary inspection for the purpose...."

यह कि माननीय अधिकरण द्वारा उक्त आदेशों के क्रम में केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड के अधिकारियों द्वारा उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), मीरगंज, बरेली का संयुक्त निरीक्षण दिनांक 14.01.2021 को किया गया। उक्त निरीक्षण के दौरान संयुक्त निरीक्षण टीम द्वारा निम्नानुसार ऑब्जरवेशन एवं संस्तुतियों की गई-

1) M/s Dhampur Sugar Mills Ltd (Sugar Unit), Meeraganj, Bareilly, UP
Observations

- 1- NOC issued by CGWA was valid up to 07.06.2020 for the abstraction of ground water from 04 tube wells of total quantity 743 m3/day (not exceeding 99,356 m3/year). The unit has applied for renewal of CGWA NOC dated 28.04.2020. Apart from 04 permitted borewells, one additional bore-well was observed near residential colony of the unit, which is violation of CGWA NOC conditions, however the unit has provided the photographic evidence of this dismantled borewell.
- 2- The unit is engaged in production of sugar with consented capacity of 5000 TCD using sugarcane. On the day of inspection, the unit was found operational. The unit started cane crushing on 3rd November, 2020. On the date of 13.01.2021, the sugar plant was operated at 5350 TCD. The ETP was reported to be operational from 27.09.2020.
- 3- The earlier reported bypass of untreated effluent through a pipeline laid underground up to Peelakhar river in Sindholi Village, found removed and a slope joining Peelakhar river also found dry during the inspection.
- 4- Previously, the unit had two lagoons of 5000 m3 and 2200 m3 capacity for storage of final treated effluent. However, during joint inspection, it was found that, the unit has kept only one lagoon of 5000 m3 capacity for storage of final treated effluent and the second lagoon of 2200 m3 capacity converted into aeration tank for spray pond overflow treatment.
- 5- The lagoon capacity of 5000 m3 is adequate for only 6-7 days, which is less than the maximum permissible storage of 15. However, it is also mentioned in validation of ETP performance report performed by National Sugar Institute, Kanpur in the month of March, 2020.
- 6- Treated effluent as claimed by unit was being provide to farmers via fixed HDPE pipeline but unit was not able to make the line operational and no flow was observed at the point of treated effluent supply to farm land. After about 3-4 hours, the flow was observed at the point in farmland in the HDPE line from where sample was collected. This indicates that unit is not providing regularly for irrigation via HDPE pipeline. Sample analysis also shows high BOD (122 mg/l) and COD (196 mg/l) indicates no supply of treated effluent for irrigation regularly.

...2/-

- 7- To treat the domestic wastewater generated from this colony, the unit has installed 50 KLD Sewage Treatment Plant (STP) and laying of the pipeline connection was under progress. STP was not operational at the time of inspection.
- 8- Ponding of untreated sewage observed besides the boundary wall of the sugar mill.

Observations w.r.t. previous findings:

S.No.	Recommendations in previous inspection dated 29.11.2019	Observations w.r.t. previous recommendations/findings
1	The unit must dismantle the bypass line (PVC pipe) from the premises to the river Peelakhar and ensure that the untreated/partially treated effluent shall not be discharged outside the premises in any case.	The bypass line of PVC pipe from the unit premises to the river Peelakhar is now being used as irrigation line for providing treated effluent to farmers by giving points at various locations.
2	Unit shall maintain the logbook for the generation & disposal of ETP effluent, sludge, Boiler ash, hazardous waste and other solid wastes.	The unit has maintained the logbook for the generation & disposal of ETP effluent, sludge, boiler ash (Avg. 224.5 Quintal/day as per logbook record from 03.11.2020 to 30.11.2020), hazardous waste (Avg. 0.40 kg/day as per logbook record from 01.11.2020 to 31.12.2020) and other solid wastes.
3	Unit shall install the flow meters at the places as recommended by National Sugar Institute (NSI), Kanpur.	The Unit has installed flow meters at power turbine cooling, boiler, wet scrubber, B & C Masecuite cooling as recommended by NSI, Kanpur in validation report of ETP for season 2018-19. The same has been verified by the joint inspection team on 14.01.2021.
4	All domestic wastewater generated within the premises and colony shall be discharged after proper treatment. The unit shall install Sewage Treatment Plant (STP) for the treatment of domestic wastewater.	The installation of Sewage Treatment Plant (STP) for the treatment of domestic waste water generated from the colony was under progress on the day of joint inspection, however the unit has provided photographic evidence of operational STP via email dated 22.01.2021).

Recommendations

- ETP inlet flowmeter should be installed at the main inlet of ETP.
- Periodic removal of sludge shall be ensured.
- Flow meter shall be installed at mill house and boiling house outlet for monitoring of generated effluent.
- The oil skimmer shall be installed within a tank having approximate retention time of 45 min.
- The treated effluent discharges for irrigation shall comply with MOEFF&CC Notification dated 14.01.2016 (G.S.R. (35E)) for land disposal.
- Installed STP shall be made operational for treatment of generated sewage. Treated sewage shall be utilized for irrigation & other purposes.
- The unit shall keep only single arrangement to pump the treated effluent from the lagoon to irrigation supply.
- Unit shall obtain amended Hazardous waste authorization from UPPCB to handle and safe disposal of discarded containers, oily rags, cotton waste, O&G and spray pond ETP sludge.
- All possible efforts shall be made to ensure consistent compliance of the standards referred.

यह कि संयुक्त निरीक्षण में पाये गये तथ्यों में उद्योग द्वारा निम्न Non-Compliance पाये गये-

- उद्योग के ई0टी0पी पर किसी प्रकार की टी0डी0एस0 रिडक्शन युनिट स्थापित नहीं है, ई0टी0पी इनलेट पर टी0डी0एस0 1028 मि0ग्रा0 प्रति लीटर पाया गया तथा प्राईमरी क्लेरिफायर के आउटलेट पर टी0डी0एस0 404 मि0ग्रा0 प्रति लीटर (60 प्रतिशत रिडक्शन) तथा सेकेन्डरी क्लेरिफायर के आउटलेट पर टी0डी0एस0 732 मि0ग्रा0 प्रति लीटर पाया गया जिससे सम्भावित है कि उद्योग द्वारा प्राईमरी क्लेरिफायर में डायलूशन किया गया है।
- ऐयरेशन टैंक 01 एवं 02 में एम0एल0वी0एस0/एम0एस0/एस0 अनुपात क्रमशः 0.6 एवं 0.56 पाया गया जोकि औपटिमम वैल्यू (0.7-0.8) से कम है जोकि ऐयरेशन टैंक में पूर्व से डेड स्लज भरा होना दर्शाता है।

3. उद्योग के लैगून से एकत्र नमूने में सीओडी 196 मिग्रा प्रति लीटर एवं बीओडी 63 मिग्रा प्रति लीटर पाई गई परन्तु कृषि भूमि तक सम्प्रेषित किये जाने हेतु पाइपलाइन से निस्तारित उत्प्रवाह में सीओडी 260 मिग्रा प्रति लीटर एवं बीओडी 122 मिग्रा प्रति लीटर पाई गई तथा निरीक्षण के दौरान 3-4 घंटे के उपरान्त उक्त पाइपलाइन से उत्प्रवाह निस्तारित किया जा सका जिससे स्पष्ट है कि उद्योग द्वारा निरंतर कृषि हेतु शोधित उत्प्रवाह को प्रेषित नहीं किया जा रहा है।

यह कि उद्योग के पक्ष में बोर्ड पत्र संख्या 71145/UPPCB/Bareilly(UPPCBRO)/CTO/water/BAREILLY/2019 दिनांक 20.03.2020 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 25/26 के अन्तर्गत सशर्त सहमति जल निर्गत की गई है जिसकी वैधता 31.12.2021 है।

यह कि उपरोक्त तथ्यों से स्पष्ट है कि उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), मीरगंज, बरेली द्वारा पर्यावरणीय अधिनियमों एवं बोर्ड द्वारा निर्गत सशर्त सहमति जल में अधिरोपित शर्तों का अनुपालन नहीं किया जा रहा है तथा उद्योग में स्थापित ईटीपी का संचालन एवं रख रखाव मानकों के अनुरूप नहीं किया जा रहा है।

यह कि निरीक्षण दिनांक 14.01.2021 में पाये गये उल्लंघन के दृष्टिगत उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), मीरगंज, बरेली पर केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा जारी गाईड लाइन "Levying of Environmental Compensation against Defaulting Industries" के अनुसार दैनिक पर्यावरणीय क्षतिपूर्ति निम्नानुसार आंकलित की जाती है-

$$EC=PI \times N \times R \times S \times LF$$

$$PI=80$$

$$N=1$$

$$R=250$$

$$S=1.5 \text{ (Large Unit)}$$

$$LF=1$$

$$EC= \text{Rs. } 30,000/- \text{ (Rs. Thirty Thousand Per Day)}$$

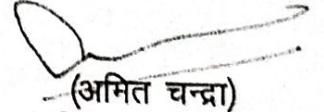
अतः उपरोक्त तथ्यों के दृष्टिगत उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), मीरगंज, बरेली के विरुद्ध सक्षम अधिकारी के अनुमोदनोपरान्त निम्नानुसार निर्देश जारी किये जाते हैं-

1. जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-33ए सपठित 27(2) के अन्तर्गत बोर्ड के पत्र दिनांक 20.03.2020 द्वारा निर्गत सहमति जल खण्डित करते हुए बन्दी आदेश जारी किये जाने हेतु निम्नानुसार कारण बताओ नोटिस -

- I. यह कि क्यों न उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), मीरगंज, बरेली के पक्ष में बोर्ड के पत्र संख्या 71145/UPPCB/Bareilly(UPPCBRO)/CTO/water/BAREILLY/2019 दिनांक 20.03.2020 द्वारा निर्गत सशर्त सहमति जल को तत्काल प्रभाव से खण्डित कर दिया जाये।
- II. यह कि क्यों न उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), मीरगंज, बरेली के संचालन को रोके जाने हेतु बन्दी आदेश जारी कर दिये जाये।
- III. यह कि क्यों न सक्षम अधिकारियों से यह अपेक्षा की जाये कि उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), मीरगंज, बरेली के संचालन से सम्बद्ध समस्त विद्युत कनेक्शनों एवं जल आपूर्ति कनेक्शन को तत्काल प्रभाव से रोक दिया जाये।

- IV. यह कि उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), मीरगंज, बरेली के संयुक्त निरीक्षण दिनांक 14.01.2021 में पायी गयी कमियों का निराकरण की गयी संस्तुति के अनुसार कार्यवाही करते हुए अनुपालन आख्या बोर्ड को 15 दिन में प्रेषित करना सुनिश्चित करें।
2. माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 संख्या 539/2019 आदिल अंसारी बनाम मेसर्स धामपुर शुगर मिल्स लिमिटेड एवं अन्य में पारित आदेश दिनांक 09.11.2020 द्वारा जारी निर्देशों के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड के अधिकारियों द्वारा किये गये संयुक्त निरीक्षण दिनांक 14.01.2021 में पाये गये उल्लंघन के दृष्टिगत उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (शुगर यूनिट), मीरगंज, बरेली पर केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा जारी गार्ड लाइन के अनुसार उक्त उल्लंघन का समाधान किये जाने की तिथि तक रुपये 30,000/- प्रति दिन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के संबंध बोर्ड द्वारा कार्यवाही प्रारम्भ कर दी जाये।

आपको निर्देशित किया जाता है कि उक्त निर्देशों के सम्बन्ध में अपना स्पष्टीकरण 15 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करे। निर्धारित समयावधि में स्पष्टीकरण प्राप्त न होने अथवा संतोषजनक उत्तर प्राप्त न होने की दशा में उक्त निर्देशों की पुष्टी करते हुए उद्योग के विरुद्ध पर्यावरणीय अधिनियमों के अन्तर्गत कार्यवाही प्रारम्भ कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं उद्योग स्वामी का होगा।



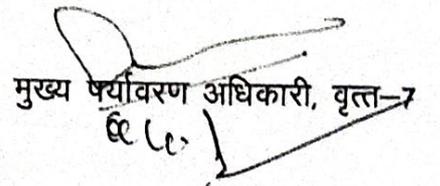
(अमित चन्द्रा)

मुख्य पर्यावरण अधिकारी, वृत्त-7

CL

प्रतिलिपि:

1. श्री ए0के0 विद्यार्थी, एडिशनल डायरेक्टर- डी0एच0 डब्लूक्यूएम-II, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन, पूर्वी अर्जुन नगर, नई दिल्ली को सूचनार्थ प्रेषित।
2. क्षेत्रीय अधिकारी उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड बरेली को इस निर्देश के साथ की उक्त निर्देशों के क्रम उद्योग का निरीक्षण करते हुए ससमय निरीक्षण आख्या स्पष्ट संस्तुति सहित बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करे।



मुख्य पर्यावरण अधिकारी, वृत्त-7

CL



UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com

Ref. No : 14156/UPPCB/Bijnore(UPPCBRO)/HWM/BIJNOR/2021

Dated :16/05/2021

To,

M/s DHAMPUR SUGAR MILLS LTD DISTILLERY DIVISION

Dhampur Sugar mills Ltd Distillery Unit, BIJNOR, 246781

Tehsil :Bijnor

District :BIJNOR

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 14156 and 16/05/2021 .
2. Reference of application (No. and date) 11804497 and 27/03/2021 .
3. Mr AMIT SHARMA of M/s DHAMPUR SUGAR MILLS LTD DISTILLERY DIVISION is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at Dhampur Sugar mills Ltd Distillery Unit, BIJNOR, 246 .

Details of Authorisation

S No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing, etc.	Quantity(ton/annum)
1	Schedule I (Category 5.1) waste oil	TSDF/ Authorized Recyclers	3Ton per Annum

1. The authorization shall be valid for a period of 16/05/2026 from the date of issue of this letter .
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .

6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

B Specific Conditions of Authorization

1. Unit shall ensure compliance of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.
2. Unit shall comply with the provisions of Rule 19 of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and send copy of Form 10 regarding Manifest for Hazardous and Other Wastes.
3. Unit shall comply with the provisions of Rule 20 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and submit Annual Returns to State Board in Form IV.

(Authorized Signatory)

UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P.Pollution Control Board, BIJNORE for information and necessary action .

CEO/EE, I/C Circle_____



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

Annexure No.-6

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या-

157268 / C-7/217-105/2021

दिनांक

12/1/21

सेवा में,

मेसर्स धामपुर शुगर मिल्स लिमिटेड (आसवनी इकाई),
धामपुर,
बिजनौर।

यह कि मेसर्स धामपुर शुगर मिल्स लिमिटेड (आसवनी इकाई), धामपुर, बिजनौर द्वारा आर0एस0/ई0एन0ए0/एब्सॉल्यूट एल्कोहल 200 के0एल0डी0 का उत्पादन किये जाने हेतु उपरोक्त वर्णित स्थल पर कार्यरत है, जो कि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-47 के अन्तर्गत एक कम्पनी है।

यह कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा जारी निर्देशों के क्रम में मेसर्स धामपुर शुगर मिल्स लिमिटेड (आसवनी इकाई), धामपुर, बिजनौर के क्षेत्रान्त आच्छादित एकरा नाला का सर्वेक्षण आई0आई0टी0 रुढ़की द्वारा दिनांक 02.11.2020 को किया गया।

यह कि उक्त सर्वेक्षण में एकरा नाले के अपस्ट्रीम में कलर 313 हैजन, टी0एस0एस0 160 मि0ग्रा0/लीटर, सी0ओ0डी0 400 मि0ग्रा0/लीटर, बी0ओ0डी0 130 मि0ग्रा0/लीटर एवं डाउनस्ट्रीम में कलर 286 हैजन, टी0एस0एस0 40 मि0ग्रा0/लीटर, सी0ओ0डी0 1136 मि0ग्रा0/लीटर, बी0ओ0डी0 450 मि0ग्रा0/लीटर पाये गये। जिससे स्पष्ट है कि एकरा नाले की जल गुणवत्ता प्रभावित हो रही है तथा उद्योग द्वारा पर्यावरणीय अधिनियमों का अनुपालन नहीं किया जा रहा है तथा उद्योग में स्थापित उत्प्रवाह शुद्धिकरण संयंत्र का संचालन एवं रख रखाव मानकों के अनुरूप नहीं किया जा रहा है।

यह कि उद्योग के पक्ष में बोर्ड पत्र संख्या 68854/UPPCB/Bijnore(UPPCBRO)/CTO/water/BIJNOR/2019 दिनांक 17.07.2020 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 25/26 के अन्तर्गत सशर्त सहमति जल निर्गत की गई है जिसकी वैधता 31.12.2021 है।

यह कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र संख्या F.No.: 190189/WQM-II/CPCB/TPA/2020-21 दिनांक 30.12.2020 द्वारा उक्त को दृष्टिगत रखते हुए उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (आसवनी इकाई), धामपुर, बिजनौर के विरुद्ध कार्यवाही किये जाने के संबंध में निर्देश दिये गये हैं।

केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा गाईडलाइन "Levying of Environmental Compensation against Defaulting Industries" के अनुसार उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (आसवनी इकाई), धामपुर, बिजनौर के विरुद्ध दैनिक पर्यावरणीय क्षतिपूर्ति निम्नानुसार आंकलित की जाती है-

EC=PIxNxRxSxLF

PI= 80

N= 1

R=250

S=1.5 (Large Unit)

LF=1

EC= Rs. 30,000/- (Rs. Thirty Thousand Per Day)

अतः उपरोक्त तथ्यों के दृष्टिगत उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (आसवनी इकाई), धामपुर, बिजनौर के विरुद्ध सक्षम अधिकारी के अनुमोदनोपरान्त निम्नानुसार निर्देश जारी किये जाते हैं-

....2

टी. सी. - 12 वी, विभूति खण्ड

गोमतीनगर, लखनऊ-226010

दूरभाष-272831, 2720828, 2720881, 2720681

फैक्स 0522-2720764 Fax: 0522 - 2720764 ई-मेल- info@uppcb.com

Web Site: www.uppcb.com

T.C. 12 - V, Vibhuti Khand
Gomti Nagar, Lucknow - 226010
Phone:2720831,2720828,2720691,2720681
Email: info@uppcb.com वेबसाइट: www.uppcb.com

(2)

1. जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-33ए सपठित 27(2) के अन्तर्गत बोर्ड के पत्र दिनांक 17.07.2020 द्वारा निर्गत सहमति जल खण्डित किये जाने एवं बन्दी आदेश जारी किये जाने हेतु निम्नानुसार कारण बताओ नोटिस जारी किये जाते हैं :-
 - I. यह कि क्यों न उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (आसवनी इकाई), धामपुर, बिजनौर के पक्ष में बोर्ड के पत्र संख्या 68854/ UPPCB/Bijnore(UPPCBRO)/ CTO/ water/ BIJNOR/2019 दिनांक 17.07.2020 द्वारा निर्गत सशर्त सहमति जल को तत्काल प्रभाव से खण्डित कर दिया जाये।
 - II. यह कि क्यों न उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (आसवनी इकाई), धामपुर, बिजनौर के संचालन को रोके जाने हेतु बन्दी आदेश जारी कर दिये जाये।
 - III. यह कि क्यों न सक्षम अधिकारियों से यह अपेक्षा की जाये कि उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (आसवनी इकाई), धामपुर, बिजनौर के संचालन से सम्बद्ध समस्त विद्युत कनेक्शनों एवं जल आपूर्ति कनेक्शन को तत्काल प्रभाव से रोक दिया जाये।
2. थर्ड पार्टी आई0आई0टी0 रुढ़की द्वारा किये गये निरीक्षण दिनांक 02.11.2020 में पाये गये उल्लंघन के दृष्टिगत उद्योग मेसर्स धामपुर शुगर मिल्स लिमिटेड (आसवनी इकाई), धामपुर, बिजनौर पर केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा जारी गाईड लाइन के अनुसार उक्त उल्लंघन का समाधान किये जाने की तिथि तक रुपये 30,000/- प्रति दिन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के संबंध बोर्ड द्वारा कार्यवाही प्रारम्भ कर दी जाये।

आपको निर्देशित किया जाता है कि उक्त निर्देशों के सम्बन्ध में अपना स्पष्टीकरण 15 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करे। निर्धारित समयावधि में स्पष्टीकरण प्राप्त न होने अथवा संतोषजनक उत्तर प्राप्त न होने की दशा में उक्त निर्देशों की पुष्टी करते हुए उद्योग के विरुद्ध पर्यावरणीय अधिनियमों के अन्तर्गत कार्यवाही प्रारम्भ कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं उद्योग स्वामी का होगा।


(अमित चन्द्रा)

मुख्य पर्यावरण अधिकारी, वृत्त-7

etc

प्रतिलिपि:

1. श्री ए0के0 विद्यार्थी, एडिशनल डायरेक्टर- डी0एच0 डब्लूक्यूएम-II, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन, पूर्वी अर्जुन नगर, नई दिल्ली को सूचनार्थ प्रेषित।
2. क्षेत्रीय अधिकारी उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड बिजनौर को इस निर्देश के साथ की उक्त निर्देशों के क्रम उद्योग का निरीक्षण करते हुए ससमय निरीक्षण आख्या स्पष्ट संस्तुति सहित बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करे।


मुख्य पर्यावरण अधिकारी, वृत्त-7
etc



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

Annexure No.-7

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या-

सेवा में,

मेसर्स धामपुर शुगर मिल्स लिमिटेड (डिस्टलरी यूनिट),
धामपुर, बिजनौर।

विषय: मेसर्स धामपुर शुगर मिल्स लिमिटेड, (डिस्टलरी यूनिट), धामपुर, जिला-बिजनौर को बोर्ड के पत्र दिनांक 12.01.2021 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 यथासंशोधित की धारा 33ए सपठित 27 (2) के अन्तर्गत जारी कारण बताओ नोटिस के क्रम में पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के संबंध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड के पत्र संख्या एच57268/सी-7/जल-105/2021 दिनांक 12.01.2021 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33-ए सपठित 27 (2) के अन्तर्गत उद्योग के विरुद्ध जारी कारण बताओ नोटिस जारी का संज्ञान ले, जिसके द्वारा दिनांक 02.11.2020 में पाये गये उल्लंघन के दृष्टिगत उक्त उल्लंघन का समाधान किये जाने की तिथि तक रुपये 30,000/- प्रति दिन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु नोटिस प्रेषित किया गया।

केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा जारी निर्देशों के क्रम से थर्ड पार्टी द्वारा दिनांक 24.02.2021 को मेसर्स धामपुर शुगर मिल्स लिमिटेड (डिस्टलरी यूनिट), धामपुर, बिजनौर के क्षेत्रान्त आच्छादित एकरा नाला का सर्वेक्षण किया गया। उक्त सर्वेक्षण में नाले के अपस्ट्रीम में कलर 37 हैजन, टी0एस0एस0 124 मि0ग्रा0/लीटर, सी0ओ0डी0 272 मि0ग्रा0/लीटर, बी0ओ0डी0 65 मि0ग्रा0/लीटर एवं डाउनस्ट्रीम में कलर 272 हैजन, टी0एस0एस0 208 मि0ग्रा0/लीटर, सी0ओ0डी0 800 मि0ग्रा0/लीटर, बी0ओ0डी0 280 मि0ग्रा0/लीटर पाये गये।

उद्योग के अद्यतन निरीक्षण दिनांक 09.06.2021 के दौरान एकरा नाला के अपस्ट्रीम एवं डाउनस्ट्रीम का अनुश्रवण किया गया। अपस्ट्रीम में बी0ओ0डी0 120 मि0ग्रा0 प्रति लीटर, सी0ओ0डी0 288 मि0ग्रा0 प्रति लीटर, टी0एस0एस0 126 मि0ग्रा0 प्रति लीटर तथा डाउनस्ट्रीम में बी0ओ0डी0 130 मि0ग्रा0 प्रति लीटर, सी0ओ0डी0 296 मि0ग्रा0 प्रति लीटर, टी0एस0एस0 132 मि0ग्रा0 प्रति लीटर पाये गये।

उपरोक्त तथ्यों को दृष्टिगत रखते हुए सक्षम अधिकारी के अनुमति से बोर्ड के पत्र संख्या एच57268/सी-7/जल-105/2021 दिनांक 12.01.2021 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33ए सपठित 27 (2) के अन्तर्गत जारी कारण बताओ नोटिस के क्रम में दिनांक 02.11.2020 से दिनांक 09.06.2021 तक कुल दिवस 219 हेतु रुपये 30,000/- प्रति दिन की दर से रुपये 65,70,000/- की पर्यावरणीय क्षतिपूर्ति अधिरोपित की जाती है तथा निर्देशित किया जाता है कि पर्यावरणीय क्षतिपूर्ति धनराशि को उ0प्र0 प्रदूषण नियंत्रण बोर्ड के यूनियन बैंक आफ इण्डिया, विभूतिखण्ड, गोमतीनगर, लखनऊ स्थित बैंक के खाता सं0-701502010002104 आई0एफ0एस0 कोड-UBIN0570150 में 15 दिन के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य क्षेत्रीय कार्यालय एवं बोर्ड मुख्यालय में प्रस्तुत करना सुनिश्चित करें।

आपको निर्देशित किया जाता है कि उक्त पर्यावरणीय क्षतिपूर्ति रुपये 65,70,000/- बोर्ड में जमा किये जाने उपरान्त उक्त कारण बताओ नोटिस दिनांक 12.01.2021 पर गुणदोष के आधार पर निर्णय लिया जायेगा।

भवदीय

मुख्य पर्यावरण अधिकारी,

वृत्त-7

प्रतिलिपि: क्षेत्रीय अधिकारी उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड बिजनौर को इस निर्देश के साथ की उक्त निर्देशों के क्रम उद्योग का निरीक्षण करते हुए ससमय निरीक्षण आख्या स्पष्ट संस्तुति सहित बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करे।

मुख्य पर्यावरण अधिकारी,

वृत्त-7

टी. सी. - 12 वी, विभूति खण्ड

गोमतीनगर, लखनऊ-226010

दूरभाष-272831, 2720828, 2720691, 2720681

फैक्स 0522-2720764 Fax: 0522 - 2720764 ई-मेल- info@uppcb.com

Web Site: www.uppcb.com

T.C. 12 - V, Vibhuti Khand

Gomti Nagar, Lucknow - 226010

Phone:2720831,2720828,2720691,2720681

Email: info@uppcb.com वेबसाइट: www.uppcb.com



**INSPECTION REPORT OF SUGAR MILLS DURING CRUSHING SEASON
(2020-2021) TO VERIFY THE STATUS OF IMPLEMENTATION OF
CHARTER FOR WATER CONSERVATION AND COMPLIANCE
VERIFICATION OF DISCHARGE STANDARDS**

1. GENERAL INFORMATION**Date of Inspection: 08/02/2021**

1.	Unit code	1125
2.	Name of the unit with complete postal address	M/s. Dhampur Sugar Mills (Sugar Unit) ,Vill-Rajpura, Dist-Sambhal
3.	Spatial Co-ordinates Latitude and longitude (in Decimal format only)	Latitude: 28.3589114 Longitude: 78.3819161
4.	Standalone/ integrated (with co-generation) Sugar/ sugar refinery	Standalone Sugar with cogeneration (35.5 MW)
5.	Year of commissioning	2006
6.	License capacity of sugar Mill (TCD)	9000 TCD
7.	Average actual crush rate (TCD)	7817.6 TCD- As per DMR- Annexure-I 7800 TCD- Today
8.	Consent status& its Validity with date (Expired/Applied for renewal/First time applied/Never applied) a. Air Consent b. Water consent c. Hazardous Waste Authorization	Applied dated 08/11/2020 Annexure-II Applied dated 08/11/2020 Annexure-III Valid, Attached Annexure-IV
9.	NOC from CGWA & its Validity with date (Expired/Applied for renewal/First time applied/Never applied)	Applied dated 30/12/2020 Annexure-V
10.	Start period of crushing season	30 th October 2020
11.	Operational status during visit (operational/ closed/ temporary closed/ permanent closed) If non-operational: a. Self-closed then collect copy of unit shut down letter duly certified by regional officer of concerned SPCB. b. Closure notice by CPCB or SPCB then collect copy of notice and	Operational

	copy of unit shut down letter duly certified by regional officer of concerned SPCB. c. Any other reason, then specify and attach supporting documents		
12.	Name of contact person	Designation	Contact No & E- mail
	Mr. Sumod Singh	G.M. (Production)	7895003355 sumodsingh@dhampur.com
	Mr. Vikas Kumar Vishnoi	Manager (ETP)	8433147004 vikasvishnoi@dhampur.in

2. OPERATIONAL STATUS

S.No.	Particulars		
1.	Sources of fresh water		
	a. Bore well/Tube well/ Any other & its No's		2 nos.
	b. Flow meter Installation at wells (Yes/No)		Yes
	c. Reading of Flow Meter during visit		1 No.- 13694.9 2 No.- 89475.4
	d. Any Logbook maintained (Yes/No), if yes, attach.		Yes – Annexure- VI
	e. Quantity of water withdrawal (KLD)		1022.88 KLD- Average 670 KLD- (Previous day)
2.	Fresh water consumption (m³/hr)- Average		
	a. Sugar plant Process cooling tower make		5.71 m ³ /hr (137 KLD) No flow meter
	b. co-generation i. Boiler water (Through WTP) ii. Cooling tower make-up		23.84 m ³ /hr (572.21 KLD) 13.07 m ³ /hr (313.65 KLD)
	c. Residential etc.		Not available
	d. Total fresh water Consumption (m ³ /hr)		42.62 m ³ /hr (1022.88 KLD)
	e. Log book maintained (Yes/ No) If any, details to be collected		Yes, Annexure- VI
3.	Details of Hot & Cold-water recycling system (Yes/No.)	Number	Capacity
	a. Details of Hot water UGR.	1	100 m ³ /hr
	b. Cold water UGR and cooling towers	1	UGR Cap.600 m ³ CT- 70 m ³ /hr
	c. Hot water- Location of flow meter & its Installation (Yes/No)-	Flow meter reading	Quantity of water (KLD)- Annexure- VII
	1. Imbibition water at mills (Yes/No)	Yes	3546.84
	2. Filter cake wash water at rotary vacuum filter (Yes/No)	Yes	603.22
	3. Sugar melting, pan boiling, molasses conditioning (Yes/No)	Yes	771.51
	4. Wash water at Centrifugal(Yes/No)	Yes	114.10

	5. Wet Scrubber(Yes/No)	No	Flow meter not installed
	d. Cold water -Location of flow meter & its Installation.		Annexure-VIII
	1. Power turbine cooling (Yes/No)	Yes	310.54
	2. Mills, fibrizer bearing, pumps cooling (Yes/No)	No	-
	3. Boiler, wet scrubber (Yes/No)	No	-
	4. Cooling tower of co-generation (Yes/No)	Yes	313.65
	5. SO ₂ gas cooling (Yes/No)	Yes	947.04
	6. B and C massecuite cooling (Yes/No)	Yes	1870.94
	7. Final molasses cooling (Yes/No)	Yes	1302.8
	8. Make water for shortfall at any point operation including spray pond/process cooling tower. (Yes/No)	No	Cooled excess condensate is used
	9. Cleaning and human requirements including lab requirements (Yes/No)	No	-
	10. Others (Yes/No)		
4.	Waste water (Influent) generation (m³/hr)		
	a. Process cooling tower over flow (for double sulphitation)	873.93 KLD	
	b. Mills, Co-generation , D.M./ R.O. Plant boilers etc.	(354.83 KLD)	
	c. Boiling house	(242.85 KLD)	
	d. Brine solution reject after regeneration. (for refine sugar)	NA	
	e. IER wash water generation.	NA	
	f. Brine reject from brine recovery system	NA	
	g. Reject acid after regeneration of IER column.	NA	
	h. Common / total influent generation.	(1471.61 KLD)	
		As per logbook-Annexure-IX	
5.	Waste water (Effluent) generation, Liter/ton of cane	188.24	
6.	Spray pond overflow	Flow meter reading	Quantity of water (KLD)
	a. Flow meter Installation (Yes/No)	Yes	873.93
	b. Provision of separate spray pond overflow treatment (Yes/No)	Yes	
	c. Brief description of spray pond over flow treatment process (mention technology as per charter)	Separate treatment of spray pond overflow through tube settlers followed by secondary aerobic treatment.	
	1. Separate treatment of spray pond overflow through micro settlers followed by secondary aerobic treatment.	Annexure-X	
	2. Combined treatment of entire effluent through micro settlers after removal of Oil & grease followed by secondary aerobic treatment.		
	3. Spray pond overflow treatment using anaerobic filters followed by secondary aerobic treatment.		
	4. Combined treatment of entire effluent using anaerobic filters followed by secondary aerobic treatment.		

7.	Details of Flow meters	Flow meter reading (m ³)	Quantity of water (KLD)
	a. Outlet of mill house and boiling house. (Yes/No)	Yes	597.68
	b. Outlet of steam generation house. (Yes/No)	Yes	Included in above
	c. Outlet of cooling tower/spray pond i.e over flow (Yes/No)	Yes	873.93
	d. At ETP outlet (Yes/No)	Yes	1452.86 As per the OCEMS-Annexure-XI
	e. At ETP Inlet (Yes/No)	Yes	1471.61
	f. Other places of effluent generation (Yes/No)	No	
8.	Details of tube cleaning method adopted (chemical/hydrojet/ any other appropriate method if any), provide details	Chemical and mechanical	
9.	Availability of Hazardous tank to collect wash water generated during chemical/Mechanical cleaning of evaporator tubes. (Yes/No), if Yes give Details.	Yes, 02 nos. hazardous tanks installed having capacity 70 m ³	
10.	Total waste water (effluent) generation, (Liters/ton of cane) (waste water generation from process+ Waste water (Influent) generation + Spray pond overflow)	188.24	
11.	Condensate polishing system adopted by the factory (for boilers >45 kg/cm ² steam pressure) (Yes/No)	Installation of CPU work was in progress the copy of work order attached Annexure- XII	
	If yes, then provide the details of condensate polishing system	---	
	Recycled water from CPU	Presently excess condensate is cold through cooling tower and used as raw water	
12.	Construction of small pits with smooth inner surface with ceramic tiles near to boiler feed pumps, condensate pumps, Injection pumps and RVF vacuum to collect gland cooling water. (Yes/No), give details	Yes	
13.	Aeration in equalization tank (Yes/No)	Yes	
14.	Type of aeration in aeration tank Diffused/ surface/ any other	Diffused aeration	
15.	Tertiary treatment (Yes/No), give Details	Yes	
16.	Schematic diagram of ETP (flow chart to be collected)	Annexure- XIII	
17.	Rain water harvesting system adopted (Yes/No)	Yes	
18.	Treatment capacity of ETP (KLD)	1800	
19.	Retention time (Min/hr)	Retention Time/Contact	As per Industry

		Time (Mentioned in CPCB charter)																																																																													
	1. Bar screen Chamber,	30 minutes	-																																																																												
	2. Oil & grease tank, 64 m ³	45 minutes	51.20 minutes																																																																												
	3. Equalization tank with aeration, 10x14x3m= 438 m ³	6 hrs	6 hrs																																																																												
	4. Primary Clarifier, 12m dia. x 3.75 m ht= 425 m ³	5-6 hrs	5.67 hrs																																																																												
	5. Aeration tank-22x18x4m= 1584 m ³ 22x15x4.5 m= 1485 m ³	24-28 hrs	40.92 hrs																																																																												
	6. Secondary Clarifier- 12m dia. x 4.5 m ht= 500 m ³	7-8 hrs	6.67 hrs																																																																												
	7. Sand/multi grade filter, 2.4 m dia. x 2 m ht- 2 Nos. Design basis: Surface loading rate- 12 m ³ /m ² /Hr	-	Adequate																																																																												
	1. Activated carbon filter, 2.4 m dia. x 2 m ht- 2 Nos. Design basis: Surface loading rate- 12 m ³ /m ² /Hr	-	Adequate																																																																												
	2. Sludge drying bed, 140 m ²	-	Not required																																																																												
	3. Centrifuge	Filter Press																																																																													
20.	Any further treatment after ETP (Yes/No)	No																																																																													
21.	Brief processing details (flow chart)	-																																																																													
22.	ETP Analysis (Performance Parameters)																																																																														
23.	As per Record-Logbook- Annexure-XIV																																																																														
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Sample Analysis	Effluent flow rate (m ³ /hr.)	Sulphur/ Sulphate (mg/L)	pH	COD (mg/L)	BOD (mg/L)	TSS (mg/L)	TDS (mg/L)	O & G	MLSS (mg/L)																																																																						
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ETP Inlet	67.08	181.3	5.3	7200	1850	260	1700	9	-																																																																						

	ETP Outlet	65.83	63	6.2	160	23	39	1180	1.2	-					
	Aeration tank	-	-	-	-	-	-	-	-	3200					
	SRS Inlet	-	180.6	11.8	290	56	58	4550	-	-					
	SRS Outlet	-	71.3	6.7	240	35	29	1400	-	-					
	Lagoon No. 1	-	73.8	6.3	260	42	68	918	3.6	-					
	Lagoon No. 2	-	73.4	5.95	250	46	84	908	4	-					
	OCEMS	40.34	-	7.42	93.32	12.92	15.94	-	-	-					
27.	Number of Piezometric wells available in the unit premises: Yes, 2 nos. Annexure-XVI														
28.	Groundwater Analysis Report- Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.														
	Year of Dug	Depth (meter)	Colour	pH	Total Alkalinity	Total Hardness	COD	TDS	Cl⁻	F⁻	NO₃	SO₄			
	Permissible Limit		15	6.5 - 8.5	600	600	-	2000	1000	1.5	45	400			
	Tested results Borewell No. 1		3	7.75	32	76	ND	254	56.9	ND	1.8	5.5			
	Borewell No. 2		9	7.8	40	112	10	336	68.9	ND	2.1	8.1			
29.	Groundwater Analysis Report- Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.														
	Sample	Parameters (all values are in mg/l)													
		As	Cd	Cr	Cu	Fe	Pb	Mn	Hg	Ni	Zn	Sb	Co	Se	V
	Permissible Limit	0.05	0.003	0.05	1.5	0.3	0.01	0.3	0.001	0.02	15	-	-	0.01	
	1	ND	ND	ND	ND	0.19	ND	ND	ND	ND	ND	ND	ND	ND	ND
	2	ND	ND	ND	ND	0.24	ND	ND	ND	ND	ND	ND	ND	ND	ND

30. Recipient Drain's Analysis Report-	Quality of discharged effluent (for all parameters as notified under Environment (Protection) Rules, 1986. (Total treated effluent used in irrigation, therefore, no discharge in any drain))										
	Sampling location	Parameters (all values are in mg/L except Clour& pH)									
		Colour	pH	BOD	COD	TSS	TDS	Cl	NO₃	NH₃-N	
	Up Stream	Not applicable									
Down Stream	Not applicable										
Status (Comply/Non-comply): NA											
31. Storage of treated Effluent											
	a. No. & size of lagoons						15000 m ³ - 1 No.				
	b. Retention time						8.33 days				
	c. Lagoon type- permeable/impermeable						impermeable				
32. Recirculation of treated effluent in Sugar plant: Total effluent is used for irrigation											
	Consumption point						Quantity Consumed (m³/hr)		Measured/ Estimated		
	a. Filter cake washing						NA		-		
	b. Centrifugal Machine						NA		-		
	c. Pan boiling, Melting etc.						NA		-		
	d. Boiling House & Lab						NA		-		
	e. Co-generation Cooling tower						NA		-		
	f. Any other						NA		-		
33. Sludge Handling Process (Yes/No), gives details.	Yes										
	a. Sludge Digestion Method						NA				
	b. Sludge Drying Process						Filter press				
	c. Final Disposal of Sludge						Used in bio-composting				
	d. Whether mechanical sludge handling system installed (yes/ No)						Yes, Filter press				
34. Any Hazardous Substances (Yes/No), if yes, give details. (Quantity & way of Disposal)	Yes, Oil & grease is burn in boiler with bagasse										
35. Manpower employed for ETP operation & maintenance.	Environment Manager- 1 No. Lab Chemist- 3 No. Operator- 4 Nos. Helper- 2 Nos.										
36. Details of irrigation system & treated effluent used quantity											
	1. Own land area for irrigation (Yes/No),						Yes				
	2. Farmer land area and their agreement. (Yes/No),						Yes				
	3. Net effluent generation left for Irrigation (KLD)						1452.86				
	4. Flow meter to measure amount of water used for irrigation.						No				
	5. Distance of land Area from the Unit (Km)						Add joining				
	6. Total Available Area (Hectare)						63				
	7. Soil Texture of land (Sandy, Sandy loam, Loam, Clay loam, Clay)						Sandy loam				

	8. Crop area under effluent application	Sugarcane and wheat
37.	Cleaning mechanism at ETP and factory floor	Water wash
38.	Color coding of pipelines for water distribution network (Yes/No)	No
39.	Mode of disposal (route to reach Ganga)	No any drain to reach Ganga River as total treated effluent is being used for irrigation

3. OBSERVATIONS

- a) Installed crushing capacity and consent capacity of the plant is 8500 TCD. The sugar plant is working with attached co-generation of 35.5 MW. During the inspection the plant crush rate was 7800 TCD.
- b) Flow meters are not installed at colony water, wet scrubber, process cooling tower makeup, excess condensate, Irrigation water Lagoon, cooling water for Mills, fibrizer bearing and pumps.
- c) Process cooling tower overflow treatment plant is installed.
- d) Rain water harvesting programme is implemented.
- e) Condensate polishing unit installation work is in progress. Presently, excess condensate is cooled through cooling tower and used as raw water in sugar plant.
- f) Boiler blow down and steam/vapour drains are sent to effluent gutter.
- g) No color coding to pipelines for water distribution network at ETP.
- h) Total treated effluent is being used in irrigation, therefore no effluent discharge in any water bodies.
- i) Compliance status w.r.t. discharge norms: Complying

4. RECOMMENDATIONS:

(Shall specifically indicate compliance w.r.t. observations made in above 3 sections of observations along with additional recommendations if any)

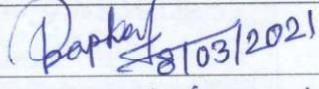
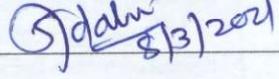
- a) Flow meters should be installed at colony water, wet scrubber, process cooling tower makeup, excess condensate, Irrigation water Lagoon, cooling water for Mills, fibrizer bearing and pumps.
- b) Boiler blow down and steam/vapour drains should be collected and use in process.
- c) No color coding should be done to pipelines for water distribution network at ETP.
- d) Industry shall do regular calibration of Flow meters.
- e) Flow meters should be of totalizer type, so as to measure total quantities of water/effluent from starting of crushing season in KLD.
- f) Water flow meters logbooks should be precise and maintain each flow meter's data in m³/day (KLD) and till date (Average in KLD).
- g) Analysis of effluent should be carried out as per the CPCB charter.

5. ANNEXURES:

01089

1	Daily manufacturing report (DMR) –Annexure-I
2	Photocopy of data recorded on log books of fresh water abstraction and consumption. - Annexure-VI & VII
3	Recorded laboratory Analysis Report of ETP operational Parameters carried out by the factory. - Annexure-XIV
4	ETP analysis report carried out as per sample taken during the visit. - Annexure-XV
5	ETP performance report, if analysis is carried out by external laboratory. -NA
6	OCEMS recorded data e.g. flow rate, pH, COD, BOD, TSS etc. sent on CPCB server during the visit. - Annexure-XVII
8	Spray pond over flow treatment process details- X
9	Process details- material balance and flow diagram- XVIII
10	ETP details with flow diagram. -XIII
11	Status of consents & authorization from CPCB/ SPCB- Annexure-II,III& IV
12	NOC from CGWA- Annexure-V

6. Inspection Team: (Dry report –Annexure-XIX)

Name of the inspecting officers	Designation	Signature
Mr. D.B. Sapkal	Sr. Sugar Technologist, VSI	 8/03/2021
Mr. L. S. Dalvi	Sr. Chemist, VSI	 8/3/2021
Mr. J. N. Tiwari	J. E. UPPCB, Moradabad	

12.	Name of contact person	Designation	Contact No. & E- mail
	Mr. Randhir Singh	Unit Head	9792201023
	Mr. Sumodh Kumar Singh	GM(Production)	7895003355

2. OPERATIONAL STATUS

S.No.	Particulars			
1.	Sources of fresh water			
	a. Bore well/Tube well/ Any other & its No's	Bore well, 02 Nos.		
	b. Flow meter Installation at wells (Yes/No)	Yes		
	c. Reading of Flow Meter during visit	13694 & 92050		
	d. Any Logbook maintained (Yes/No), if yes, attach.	Yes		
	e. Quantity of water withdrawal (KLD)	728		
2.	Fresh water consumption (m³/hr)			
	a. Sugar plant (excluding mill house)	9.6		
	b. co-generation (including mill house)	10.5		
	c. Residential etc.	2 (estimated)		
	d. Total fresh water Consumption (m ³ /hr)	22 .1		
	e. Log book maintained (Yes/ No) If any, details to be collected	Yes		
3.	Details of Hot & Cold water recycling system (Yes/No.)		Number	Capacity
	a. Details of Hot water UGR and cooling towers	(i) UGR not available. 01 overhead tank	(i) 90 m ³	(ii) 100 + 75 + 75 m ³ /hr
		(ii) 03 nos. of hot condensate cooling tower		
	b. Cold water UGR and cooling towers	01 UGR + 01 OHT	600m ³ + 90m ³	
	c. Hot water- Location of flow meter & its Installation (Yes/No)		Flow meter reading	Quantity of water (KLD)
	1. Imbibition water at mills (Yes/No)		Yes, 165m ³ /hr	3582
	2. Filter cake wash water at rotary vacuum filter (Yes/No)		Yes, 62550	666
	3. Sugar melting, pan boiling, molasses conditioning (Yes/No)		Yes, 79805 (Sugar melting, molasses conditioning), 74454 (Pan boiling)	670, 674
	4. Wash water at Centrifugal(Yes/No)		Yes, 11825	117
5. Others (Yes/No)		No	NA	

	d. Cold water -Location of flow meter & its Installation.		
	1. Power turbine cooling (Yes/No)	No	-
	2. Mills, fibrizer bearing, pumps cooling (Yes/No)	No	-
	3. Boiler, wet scrubber (Yes/No)	No	-
	4. Cooling tower of co-generation (Yes/No)	Yes, 1960	410
	5. SO ₂ gas cooling (Yes/No)	Yes, 98008	1459
	6. B and C massecuite cooling (Yes/No)	Yes, 192364	2140
	7. Final molasses cooling (Yes/No)	Yes, 134850	1821
	8. Make water for shortfall at any point operation including spray pond/process cooling tower. (Yes/No)	No	-
	9. Cleaning and human requirements including lab requirements (Yes/No)	No	-
	10. Others (Yes/No) (Power plant cooling tower make up)	Yes, 321390	416
4.	Waste water (Influent) generation (m³/hr)		
	a. Spray pond/cooling tower over flow (for double sulphitation)	42.2 (130 liter/ton of cane)	
	b. Boiling house, D.M./ R.O. Plant boilers etc.	9.5	
	c. Co-generation & Mill House	10.5	
	d. Brine solution reject after regeneration. (for refine sugar)		
	e. IER wash water generation.		
	f. Brine reject from brine recovery system		
	g. Reject acid after regeneration of IER column.		
	h. Common / total influent generation.	62.2	
5.	Waste water (Effluent) generation, Liter/ton of cane	191.6	
6.	Spray pond overflow	Flow meter reading	Quantity of water (KLD)
	a. Flow meter Installation (Yes/No)	Yes, 88942	950
	b. Provision of separate spray pond overflow treatment (Yes/No)	Yes	
	c. Brief description of spray pond over flow treatment process (mention technology as per charter) 1. Separate treatment of spray pond overflow through micro settlers followed by secondary aerobic treatment. 2. Combined treatment of entire effluent through micro settlers after removal of Oil & grease followed by secondary aerobic treatment. 3. Spray pond overflow treatment using anaerobic filters followed by secondary aerobic treatment.		Cooling tower over flow separately treated in lamella clarifier and its outlet is taken up in ETP inlet for further treatment.

	4. Combined treatment of entire effluent using anaerobic filters followed by secondary aerobic treatment.		
7.	Details of Flow meters	Flow meter reading (m³/hr)	Quantity of water (KLD)
	a. Outlet of mill house and boiling house. (Yes/No)	Yes, 10.5+9.5	480
	b. Outlet of steam generation house. (Yes/No)	Combined with mill house	
	c. Outlet of cooling tower/spray pond i.e over flow (Yes/No)	Yes, 42.2	1013
	d. At ETP outlet (Yes/No)	Yes, 61	1465
	e. At ETP Inlet (Yes/No), Flowmeter available & working but reading not logged	Total of a, b & c	1493
	f. Other places of effluent generation (Yes/No)	No	
8.	Details of tube cleaning method adopted (chemical/hydrojet/ any other appropriate method if any), provide details	Chemical + Mechanical cleaning	
9.	Availability of Hazardous tank to collect wash water generated during chemical/Mechanical cleaning of evaporator tubes. (Yes/No), if Yes give Details.	2 nos. for caustic solution 50 m ³	
10.	Total waste water (effluent) generation, (Liters/ton of cane) (waste water generation from process+ Waste water (Influent) generation + Spray pond overflow)	191.6	
11.	Condensate polishing system adopted by the factory (for boilers >45 kg/cm² steam pressure) (Yes/No)	Under commissioning. (PO & Invoice copy attached)	
	If yes, then provide the details of condensate polishing system	..	
	Recycled water from CPU	..	
12.	Construction of small pits with smooth inner surface with ceramic tiles near to boiler feed pumps, condensate pumps, Injection pumps and RVF vacuum to collect gland cooling water. (Yes/No), give details	All pits are RCC pucca pits in plant	
13.	Aeration in equalization tank (Yes/No)	Yes	
14.	Type of aeration in aeration tank Diffused/ surface/ any other	Diffused aeration	
15.	Tertiary treatment (Yes/No), give Details	Yes, Sand Media Filter & Activated Carbon Filter	
16.	Schematic diagram of ETP (flow chart to be collected)	Attached	
17.	Rain water harvesting system adopted (Yes/No)	Yes	

18.	Treatment capacity of ETP (KLD)	1800 KLD	
19.	Retention time (Min/hr) For the effluent generation @191.6 litre/ton of cane for the average crushing of 7793TCD	Retention Time/Contact Time (Mentioned in CPCB charter)	As per Industry
	1. Bar screen Chamber	30 minutes	34 minutes
	2. Oil & grease tank	45 minutes	53 minutes
	3. Equalization tank with aeration	6 hrs	6 hrs
	4. Primary Clarifier	5-6 hrs	6 hrs
	5. Aeration tank	24-28 hrs	22 hrs
	6. Secondary Clarifier	7-8 hrs	7 hrs
	7. Sand/multi grade filter	20-25 minutes	20 minutes
	8. Activated carbon filter	20-25 minutes	20 minutes
	9. Sludge drying bed & Filter press	Not <0.03 m ³ per ton of cane	280 m ³ (0.04 m ³ per ton of cane)
	10. Centrifuge	..	
20.	Any further treatment after ETP (Yes/No)	No	
21.	Brief processing details (flow chart)	Attached	
22.	ETP Analysis (Performance Parameters)-	Attached	
23.	As per Record		

24.	Sample Analysis	Effluent flow rate (m³/hr.)	Sulphur/ Sulphate (mg/L)	pH	COD (mg/L)	BOD (mg/L)	TSS (mg/L)	TDS (mg/L)	O & G	MLSS (mg/L)
	ETP Inlet	62.2	...	6.2	2600	400	417	1450	--	--
	ETP Outlet	61	--	7.6	107	14	22	1250	--	...
	Aeration tank	...	--	...	--	--	--	--	--	3750
	Spray pond overflow	42.2	--	--	--
	Lagoon	...	--	...	110	18	26	1300	--	--
25.	As per sample taken during the visit									
26.	Sample Analysis	Effluent flow rate (m³/hr.)	Sulphur/ Sulphate (mg/L)	pH	COD (mg/L)	BOD (mg/L)	TSS (mg/L)	TDS (mg/L)	O & G	MLSS (mg/L)
	ETP Inlet	5.38	2200	850	440	1100
	ETP Outlet	7.25	90	24	Nil	680
	Aeration tank	7.05				690	...	25% on measuring cylinder basis
	Spray pond overflow Inlet	...	800	6.74			350	1126
	Spray pond overflow Outlet	...	230	6.70			150	705
	Lagoon	...		7.48	130	26	30	710
	OCEMS	58		7.35	92.1	13.1	15.4			
27.	Number of Piezometric wells available in the unit premises: 02									

28. Groundwater Analysis Report- Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.	Year of Dug 2020	Depth (meter)	Colour	pH	Total Alkalinity	Total Hardness	COD	TDS	Cl⁻	F⁻	NO₃	SO₄			
	Permissible Limit		15	6.5-8.5	600	600	..	2000	1000	1.5	45	400			
	Tested results		<5	7.56	191	178	..	492	128	0.54	1.06	37			
29. Groundwater Analysis Report- Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.	Sample	Parameters (all values are in mg/l)													
		As	Cd	Cr	Cu	Fe	Pb	Mn	Hg	Ni	Zn	Sb	Co	Se	V
	Permissible Limit	0.05	0.003	0.05	1.5	0.3	0.01	0.3	0.001	0.02	15	0.01	...
	Tested results	<0.01	<0.003	<0.05	<0.05	0.26	<0.01	<0.1	<0.001	<0.02	<0.05	<0.01	...
30. Recipient Drain's Analysis Report- Quality of discharged effluent (for all parameters as notified under Environment (Protection) Rules, 1986	Sampling location		Parameters (all values are in mg/L except Clour& pH)												
			Colour	pH	BOD	COD	TSS	TDS	Cl⁻	NO₃	NH₃-N				
	Up Stream														
	Down Stream														
	Status (Comply/Non-comply)		As reported no drain passes nearby the factory.												
31. Storage of treated Effluent	a. No. & size of lagoons							01 no., 15000 m ³							
	b. Retention time							10 Days							
	c. Lagoon type- permeable/impermeable							Impermeable							
32. Recirculation of treated effluent in Sugar plant	Consumption point							Quantity Consumed (m³/hr)			Measured/ Estimated				
	a. Filter cake washing							..							
	b. Centrifugal Machine							..							

	c. Pan boiling, Melting etc.	..	
	d. Boiling House & Lab	..	
	e. Co-generation Cooling tower	..	
	f. Any other (Make-up water for wet scrubber, spray over bagasse, ash quenching, horticulture)	500 KLD	Estimated
33.	Sludge Handling Process (Yes/No), gives details.		
	a. Sludge Digestion Method	Activated sludge process	
	b. Sludge Drying Process	By filter press & Sludge drying beds	
	c. Final Disposal of Sludge	As manure in own farm	
	d. Whether mechanical sludge handling system installed (yes/ No)	Filter press	
34.	Any Hazardous Substances (Yes/No), if yes, give details. (Quantity & way of Disposal)	No	
35.	Manpower employed for ETP operation & maintenance.	07 (01 Manager + 03 Chemist+01 operator + 02 helpers per shift) Details attached	
36.	Details of irrigation system & treated effluent used quantity	Own land irrigation & adjacent farmer as per demand.	
	1. Own land area for irrigation (Yes/No),	21 Acre	
	2. Farmer land area and their agreement. (Yes/No),	Farmer area is not fixed	
	3. Net effluent generation left for Irrigation (KLD)	1000 KLD	
	4. Flow meter to measure amount of water used for irrigation.	No	
	5. Distance of land Area from the Unit (Km)	Within 1-1.5 Km	
	6. Total Available Area (Hectare)		
	7. Soil Texture of land (Sandy, Sandy loam, Loam, Clay loam, Clay)	Sandy	
	8. Crop area under effluent application	60 Acre	
37.	Cleaning mechanism at ETP and factory floor	Factory floor is cleaned by using dry bagasse & ETP cleaning done only in off season.	
38.	Color coding of pipelines for water distribution network (Yes/No)	No	
39.	Mode of disposal (route to reach Ganga)	No	

3. OBSERVATIONS

**a) Implementation status of the recommendations of adequacy report.
(recommendations may be collected from unit)**

- (i) Most of the recommendations such as installation of flowmeters at major consumption & discharge points, upgradation of sulphate removal system, etc. has been implemented.
- (ii) Though the total effluent generation of 191.6 lt/ton of cane is within the limits as per CPCB norms but the quantity of discharge is very close to the prescribed limit and also the cooling tower overflow is more than 100 liter/ton of cane. Therefore, the factory needs to improve further by installing flowmeters at rest of the points as mentioned in the report for better management of usage of water.

b) Implementation status of charter points (as indicated in above format)

The factory is installed with two boilers of 68.5 kg/cm² pressure. During the visit Condensate Polishing Unit (CPU) was under installation.

c) Compliance status w.r.t. discharge norms:

Complied for total discharge norms. The discharge from cooling tower overflow is excess as mentioned in the report.

4. RECOMMENDATIONS:

(Shall specifically indicate compliance w.r.t. observations made in above 3 sections of observations along with additional recommendations if any)

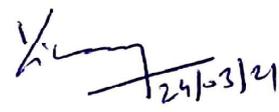
The total effluent generation is 191.6 lt/ton of cane with quality parameters is within the limits as per CPCB norms but the quantity of discharge is very close to the prescribed limit and also the cooling tower overflow is more than 100 liter/ton of cane. The factory should explore the means to minimize the same.

5. ANNEXURES:

1	Daily manufacturing report (DMR) from 27/01/2021 to 10/02/2021.
2	Photocopy of data recorded on log books of fresh water abstraction and consumption.
3	Recorded laboratory Analysis Report of ETP operational Parameters carried out by the factory.
4	ETP analysis report carried out as per sample taken during the visit.
5	ETP performance report, if analysis is carried out by external laboratory.
6	OCEMS recorded data e.g. flow rate, pH, COD, BOD, TSS etc. sent on CPCB server during the visit.
7	Spray pond over flow treatment process details
8	Process details- material balance and flow diagram

9	ETP details with flow diagram.
10	Status of consents & authorization from CPCB/ SPCB
11	Copy of PO & tax invoice of CPU
12	Log book copy of various flowmeter recording as mentioned in the report
13	Details of manpower employed for ETP operation & maintenance

6. Inspection Team

Name of the inspecting officers	Designation	Signature
Shri Vinay Kumar	Asstt. Professor of Sugar Engg.	 24/03/21
Shri Nilesh Kumar Verma	Research Assistant (Engg.)	 24/03/2021



dhampur

Dhampur Sugar Mills Limited
 Unit : Rajpura
 P.P. : Rajpura, Distt. Sambhal
 Pin Code : 243727 (U.P.)
 Tel. : + 91-5836-239055, Fax : 239054
 E-mail : dsmrajpura@dhampur.com
 Website : www.dhampur.com

डायरी नं:.....

सीरियल नं:.....

संख्या नं:.....

दिनांक.....

Dr. 55/2021
 15.04.21

सेवा में

श्री अमित चंद्रा

मुख्य पर्यावरण अधिकारी वृत्त-7

मुख्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

गोमती नगर लखनऊ

दिनांक 15.04.2021

विषय: केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा जारी निर्देशों के क्रम में थर्ड वी.एस.आई., पुणे द्वारा किये गये निरीक्षण दिनांक 08.02.2021 में थर्ड पार्टी द्वारा की गई संस्तुतियों के अनुपालन के संबंध में।

महोदय

उपर्युक्त विषय के संबंध में अवगत कराना है कि वी.एस.आई. पुणे टीम द्वारा बताये गये recommendation/suggestions का compliance बिंदुवत निम्नवत है-

1. Budget for recommended flow meters, at colony water, wet scrubber, process cooling tower make up, excess condensate, irrigation water at lagoon, water for mills, fibrizer bearing and pumps has been sanctioned and work will start soon but all these will commissioned in next coming season as present season will be closed very soon.
2. Boiler below down water and steam/vapor drain water collection is already in our process, we will strengthen it.
3. Paint work at different ETP pipe lines. we will do soon in this off season its budget has been sanctioned.
4. Flow meter calibration work has been started. We do this work for our main sugar plant already.
5. We will purchase all new flow meters with flow totalizer system as you recommended.
6. We have already maintained individual flow meters log-books and have shown you at time of visit. Still we will make more records in this regard as you recommended.
7. We will do analysis of affluent as per CPCB charter.

सादर धन्यवाद



Enc. Copy approved budget application.



REGIONAL LABORATORY OFFICE MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 11377187/Moradabad/2021

Date:16/03/2021

- 1- Name and Address of Industry/S.T.P: DSM SUGAR RAJPURA ,Bhim nagar
- 2- Description about sampling point: OUTLET OF ETP
- 3- Type of Sample (Grab/Composite/Integrated): Grab
- 4- Sample Collected By: Jitendra Nath Tiwari JE ,NO NO
- 5- Colour and Odour: COLOURLESS ODOURLESS
- 6- Quantity and Packing: 2 liter (PLASTIC JERICAN)
- 7- Date of Sample Collection: 08/02/2021
- 8- Analysis Indented by: RO Moradabad
- 9- Date of sample receipt in Lab: 10/02/2021
- 10- method of analysis APHA, AWWA, WEF,23rd Edition,2017, IS 3025(Part-44) : For BOD

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.4	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	21.0	10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	1640.0	10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	18.0	1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	192.0	5.0 -100000 mg/l

Reference- (1)General Standards for discharge of environment Pollutants are as per-A Effluent(Schedule-VI)
The environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf
Besides these standards, refer EPA standards for specific purpose

Analysed by

[Kavita Saxena (JRF)]

ANIL KUMAR
VISHWAKARMA
Digitally signed by ANIL KUMAR VISHWAKARMA
Date: 2021.03.16 12:35:22 +05'30'

Authorized by

Anil Vishwkarma SA

Digitally signed
by VIKAS MISHRA
Date: 2021.03.16
12:57:49 +05'30'
Regional Officer

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.



Dhampur Sugar Mills Limited
Unit : Rajpura
V & P.O. : Rajpura, Distt. Sambhal
Pin Code : 243727 (U.P.)
Tel. : + 91-5836-239055, Fax : 239054
E-mail : dsmrajpura@dhampur.com
Website : www.dhampur.com

सेवा में

श्री अमित चंद्रा
मुख्य पर्यावरण अधिकारी वृत्त-7
मुख्यालय, उत्तर प्रदेश प्रदुषण नियंत्रण बोर्ड
गोमती नगर लखनऊ

दिनांक 30.04.2021

विषय: केन्द्रीय प्रदुषण नियंत्रण बोर्ड नई दिल्ली द्वारा जारी निर्देशों के क्रम में थर्ड पार्टी एन.एस.आई कानपुर द्वारा किये गये निरीक्षण दिनांक 10.02.2021 में थर्ड पार्टी द्वारा की गई संस्तुतियों के अनुपालन के संबंध में।

महोदय

उपर्युक्त विषय के संबंध में अवगत कराना है कि एन.एस.आई कानपुर टीम द्वारा बताये गये recommendation/suggestions का compliance निम्नवत है-

- 1- Regarding discharge quantity of water within the limit and very close to CPCB norm, we will increase recirculation of water in the plant to reduce discharge.
- 2- Regarding cooling tower overflow more than 100 liter per ton of cane at the time of inspection we want to clarify that whenever drift loss reduces due to climate change it may reach to 100 liter per ton of cane, is very rare but per day quantity data is not exceeded. We have submitted records of overflow that can clear the picture. Moreover we will reduce the cooling tower overflow in future.

Thanks with Regards

Sumod Singh
G.M. Production
30/4/21

Cc: - RO Moradabad